



Government of India/भारतसरकार

Ministry of Commerce and Industry/वाणिज्यऔरउद्योगमंत्रालय

Department of Commerce/वाणिज्यवभाग

Directorate General of Foreign Trade, Delhi/विदेशव्यापारमहानिदेशालय, दिल्ली

VANIYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011/वाणिज्यभवन, अकबररोड, नईदिल्ली

Email Office : dgft@nic.in, Phone Office : 011-23062777

Minutes of Meeting

Meeting No -NC/3/MEET/Apr/202526/1

Meeting Date -25/04/2025

Minutes of the Norms Committee-3 Meeting No.NC/3/MEET/Apr/202526/1 dated 25/04/2025, under the Chairmanship of Shri Rakesh Kumar, Addl. DGFT for considering the cases/issues under Duty Exemption Scheme (Chapter-4) of the Foreign Trade Policy, 2023 pertaining to Chemical and Allied products falling under Chapter 29 and 30.

2. The following members were present in the Meeting:-

Sl. No.	Name & Designation	Department
1	Shri Dinesh Narain Mathur, Technical Expert	Consultant (Pharma)
2	Shri Shaish Kumar, Technical Expert	Consultant (Chemical)
3	Shri Nand Lal, Technical Expert	Consultant (Chemical)
In attendance:		
1	Shri Raman Kumar, Deputy DGFT	DGFT (HQ)
2	Shri Uttam Dey Sarkar, ASO	DGFT (HQ)

3. The Norms Committee has taken decisions only with respect to technical aspect/ wastage norms. While redeeming the application, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure, including those in notifications, public notices and policy circulars issued from time to time or any other provisions under FTP/HBP for issuance of Advance Authorization and regularisation of the case.

4. RAs shall ensure compliance with SION, General Notes and Chapter Notes wherever applicable.

5. RAs shall also ensure that authorization is issued or redeemed based on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less. In this regard, full compliance with the provisions of Para 4.12 of FTP, Para 4.16, Para 4.21, and Para 4.51 of HBP shall be made.


रमन कुमार/RAMAN KUMAR
उपनिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
वाणिज्य भवन, नई दिल्ली
Vaniya Bhawan, New Delhi

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:1/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00002270AM25
RAFileNumber:	NA
LicenseNumber:	NA
Dateof Authorisation Issued:	NA
OfficeofIssue:	NA
IEC:	3316905421
Name:	ADSI LA ORGANICS PRIVATE LIMITED
Address:	LIWASPURROAD,SONIPAT,131021.
PIN:	131021
TypeofLicense:	-
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	7271300
CIFFCC:	86000
FOBValue:	
FOBFC:	

Decision: The Committee considered the request of firm for fixation of ad-hoc norms and it has been observed that the firm vide e-mail dated 24/04/2025 has informed that their purchase order was cancelled and requested to withdraw the application from portal. Therefore, it was decided to close the application of the firm.

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HQFileNumber:	HQRNORMREVIW00005057AM25
RAFileNumber:	092404000573AM18
LicenseNumber:	0910065995
Dateof Authorisation Issued:	16/02/2018
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Hyderabad
IEC:	0906004624
Name:	NASENSE LABS PRIVATE LIMITED
Address:	PLOTNO.24&25,S.V.CO-OPERATIVE,HYDERABAD,500055.
PIN:	500055
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	45136800
CIFFCC:	696555
FOBValue:	58200000
FOBFC:	922345

Decision: The Committee considered the request of firm for fixation of ad-hoc norms and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
4 Dimethyl Aminopyridine	1 kg.	1	4-Cyanopyridine	1.0 kg.
		2	Cp.HCl(33%)	1.14 kg.
		3	Acrylic Acid	0.70 kg.
		4	Dimethylamine 40% Solution	1.5 kg.
		5	Caustic Soda Flakes	1.15 kg.
		6	Toluene	0.2 kg.

RA concerned may take further necessary action as per above decision of NC.

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HQFileNumber:	HQRNORMREVIW00005058AM25
RAFileNumber:	092404000018AM19
LicenseNumber:	0910066196
Dateof Authorisation Issued:	04/05/2018
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Hyderabad
IEC:	0906004624
Name:	NASENSE LABS PRIVATE LIMITED
Address:	PLOTNO.24&25,S.V.CO-OPERATIVE,HYDERABAD,500055.
PIN:	500055
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	75228000
CIF FCC:	1141547
FOBValue:	97000000
FOB FCC:	1510903

Decision: The Committee considered the request of firm for fixation of ad-hoc norms and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
4 Dimethyl Aminopyridine - 60% solution	1 kg.	1	4-Cyanopyridine	0.6 kg.
		2	Cp.HCl (33%)	0.684 kg.
		3	Acrylic Acid	0.42 kg.
		4	Dimethylamine 40% Solution	0.9 kg.
		5	Caustic Soda Flakes	0.6 kg.
		6	Toluene	0.12 kg.

RA concerned may take further necessary action as per above decision of NC.

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HQFileNumber:	HQRNORMREVIW00005226AM25
RAFileNumber:	052404000616AM20
LicenseNumber:	0510413195
Dateof Authorisation Issued:	03/01/2020
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,CLADelhi
IEC:	0599018461
Name:	TOJO VIKAS INTERNATIONAL PRIVATE LIMITED
Address:	4,ADCHINI,,DELHI,110017.
PIN:	110017
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	34512000
CIFFCC:	480000
FOBValue:	50330000
FOBFCF:	700000

Decision:The Committee considered the case as per the agenda. After deliberation, the committee decided to seek information from the firm on use of export product with all details.


रमन कुमार/RAMEN KUMAR
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 वाणिज्य भवन, नई दिल्ली
 Vaniya Bhawan, New Delhi

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:5/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMREVIW00005059AM25
RAFileNumber:	092404000306AM21
LicenseNumber:	0910069226
Dateof Authorisation Issued:	21/09/2020
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Hyderabad
IEC:	0906004624
Name:	NASENSE LABS PRIVATE LIMITED
Address:	PLOTNO.24&25,S.V.CO-OPERATIVE,HYDERABAD,500055.
PIN:	500055
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	13273286
CIFFCC:	175224
FOBValue:	16900000
FOBFCC:	228378

Decision: The Committee considered the request of firm for fixation of ad-hoc norms and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
4 Dimethyl Aminopyridine	1 kg.	1	4-Cyanopyridine	1.0 kg.
		2	Acrylic Acid	0.70 kg.
		3	Dimethylamine 40% Solution	1.5 kg.
		4	Caustic Soda Flakes	1.15 kg.
		5	Toluene	0.2 kg.

RA concerned may take further necessary action as per above decision of NC.

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HQFileNumber:	HQRNORMREVIW00005061AM25
RAFileNumber:	09AA04000085AM22
LicenseNumber:	0911000683
Dateof Authorisation Issued:	15/04/2021
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Hyderabad
IEC:	0906004624
Name:	NASENSE LABS PRIVATE LIMITED
Address:	PLOTNO.24&25,S.V.CO-OPERATIVE,HYDERABAD,500055.
PIN:	500055
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	38795500
CIFFCC:	523202
FOBValue:	45487265
FOBFCC:	627843

Decision: The Committee considered the request of firm for fixation of ad-hoc norms and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
4 Dimethyl Aminopyridine	1 kg.	1	4-Cyanopyridine	1.0 kg.
		2	Cp HCL 33 PERCENT	1.14 kg.
		3	Acrylic Acid	0.70 kg.
		4	Dimethylamine 40% Solution	1.5 kg.
		5	Caustic Soda Flakes	1.15 kg.
		6	Toluene	0.2 kg.

RA concerned may take further necessary action as per above decision of NC.

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HQFileNumber:	HQRNORMREVIW00005060AM25
RAFileNumber:	09AA04002898AM22
LicenseNumber:	0911000881
Dateof Authorisation Issued:	20/05/2021
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Hyderabad
IEC:	0906004624
Name:	NASENSE LABS PRIVATE LIMITED
Address:	PLOTNO.24&25,S.V.CO-OPERATIVE,HYDERABAD,500055.
PIN:	500055
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	77591000
CIFFCC:	1038006
FOBValue:	90991666
FOB FCC:	1245608

Decision: The Committee considered the request of firm for fixation of ad-hoc norms and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
4 Dimethyl Aminopyridine	1 kg.	1	4-Cyanopyridine	1.0 kg.
		2	Cp HCL 33 PERCENT	1.14 kg.
		3	Acrylic Acid	0.70 kg.
		4	Dimethylamine 40% Solution	1.5 kg.
		5	Caustic Soda Flakes	1.15 kg.
		6	Toluene	0.2 kg.

RA concerned may take further necessary action as per above decision of NC.

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HQFileNumber:	HQRNORMREVIW00004581AM25
RAFileNumber:	03AX04000276AM23
LicenseNumber:	0311014758
Dateof Authorisation Issued:	17/05/2022
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Mumbai
IEC:	0312000804
Name:	KOSHA CHEMTECH PRIVATE LIMITED
Address:	304,WESTERNEDGE-1,WESTERNEXPRESSHIGHWAY,,MUMBAI,400066.
PIN:	400066
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	33359220
CIFFCC:	434364
FOBValue:	37600000
FOBFCF:	500665

Decision: The Committee considered the request of firm for fixation of ad-hoc norms and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
FORMYL BENZENE SULPHONIC ACID	1 kg.	1	ORTHO CHLORO BENZALDEHYDE	0.90 kg
		2	SODIUM META BISULPHITE (SMBS)	0.893 kg.

RA concerned may take further necessary action as per above decision of NC.

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HQFileNumber:	HQRNORMREVIW00006412AM24
RAFileNumber:	09AX04000649AM23
LicenseNumber:	0911004131
Dateof Authorisation Issued:	08/12/2022
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Hyderabad
IEC:	0509067654
Name:	JODAS EXPOIM PRIVATE LIMITED
Address:	Plot No55and45TSIIC,MEDAK,502279.
PIN:	502279
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	18636008
CIFFCC:	226028
FOBValue:	161400000
FOBFC:	2000000

Decision: The Committee considered the request of firm for review of ad-hoc norms and on the basis of information provided by the firm, it was decided to revise ad-hoc norms as under:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Tobramycin for Inhalation solution 60 mg / ml (300 mg / 5 ml)	1 Number	1	Tobramycin Sulfate	466.49 mg.
Tobramycin for Inhalation solution 75 mg / ml (300 mg / 4 ml)	1 Number	2	Tobramycin Sulfate	466.49 mg.

RA concerned may take further necessary action as per above decision of NC.

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HQFileNumber:	HQRNORMREVIW00004816AM25
RAFileNumber:	09AX04000790AM23
LicenseNumber:	0911004140
Dateof Authorisation Issued:	09/12/2022
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Hyderabad
IEC:	0990003850
Name:	KREATIVE ORGANICS PRIVATE LIMITED
Address:	FlatNo.101,BBlock,TheSerenade,PlotNo.82,HUDAEnclave,RoadNo. 69,HYDERABAD,500033.
PIN:	500033
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	99960295
CIFFCC:	1210173
FOBValue:	140976000
FOBFCC:	1742595

Decision: The Committee considered the request of firm for review of ad-hoc norms and on the basis of information provided by the firm, it was decided to revise ad-hoc norms as under:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
ETODOLAC METHYL ESTER	1 kg.	1	2 ETHYL ANILINE or 2 ETHYL BENZENEAMINE	1.50 kg.
		2	2 3 DIHYDROFURANE	0.62 kg.
		3	METHYL 3 OXO PENTONOATE	0.54 kg.
		4	Methanol	1.133 kg.
		5	Toluene	3.25 kg.
		6	Sodium Nitrite	0.94 kg.
		7	Sodium Sulfite	6.22 kg.

RA concerned may take further necessary action as per above decision of NC.

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HQFileNumber:	HQRNORMREVIW00006561AM24
RAFileNumber:	04AX04001126AM23
LicenseNumber:	0411005084
Dateof Authorisation Issued:	21/03/2023
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Chennai
IEC:	AAYCS2093N
Name:	SOLARA ACTIVE PHARMA SCIENCES LIMITED
Address:	NO.201,DEVAVRATASECTOR17,,NAVIMUMBAI,400705.
PIN:	400705
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	89745232
CIFFCC:	1072225
FOBValue:	163900000
FOBFCC:	2000000

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Ibuprofen Lysine (Lysinate)	1 kg.	1	Ibuprofen	0.683 kg.
		2	DL-Lysinate 50%	0.970 kg.

RA concerned may take further necessary action as per above decision of NC.

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HQFileNumber:	HQRNORMREVIW00005688AM25
RAFileNumber:	03AX04006291AM23
LicenseNumber:	0311022549
Dateof Authorisation Issued:	29/03/2023
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Mumbai
IEC:	0305042513
Name:	AMBACO CHEMICALS AND LIFESCIENCES PRIVATE LIMITED
Address:	PLOTNO.E53,MIDC,BOISAR,401506.
PIN:	401506
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	2409121
CIFFCC:	28782
FOBValue:	3451758
FOBFCC:	42120

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
DBTO (Di Butyl Tin Oxide)	1 kg.	1	Di Butyl Tin DiChloride	1.2048 kg.

RA concerned may take further necessary action as per above decision of NC.

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HQFileNumber:	HQRNORMREVIW00005335AM25
RAFileNumber:	05AX04003614AM23
LicenseNumber:	0511018112
Dateof Authorisation Issued:	31/03/2023
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,CLA Delhi
IEC:	0599018461
Name:	TOJO VIKAS INTERNATIONAL PRIVATE LIMITED
Address:	4,ADCHINI,,DELHI,110017.
PIN:	110017
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	40176000
CIFFCC:	479999
FOBValue:	46039510
FOBFCF:	561800

Decision:The Committee considered the request of the firm for fixation of ad-hoc norms and on the basis of information provided by the firm and it has been observed by the committee that export product “Ambroxan” (Perfumery Compound) as applied by the firm appears to fall under para 4.11(b) of FTP, 2023, and the said para states that “For export of perfumes, perfumery compounds and various feedingredients containing vitamins, no authorisation shall be issued by Regional Authority under para 4.07 of HBP. The applicant firm is requested to clarify how this application comes under Para 4.07 of HBP, and the RA concerned is also directed to provide their comments on the same.

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HQFileNumber:	HQRNORMREVIW00004817AM25
RAFileNumber:	09AX04000133AM24
LicenseNumber:	0911005034
Dateof Authorisation Issued:	15/05/2023
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Hyderabad
IEC:	0990003850
Name:	KREATIVE ORGANICS PRIVATE LIMITED
Address:	FlatNo.101,BBlock,TheSerenade,PlotNo.82,HUDAEnclave,RoadNo. 69,HYDERABAD,500033.
PIN:	500033
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	91438049
CIFFCC:	1106998
FOBValue:	140926000
FOBFCF:	1743055

Decision: The Committee considered the request of firm for review of ad-hoc norms and on the basis of information provided by the firm, it was decided to revise ad-hoc norms as under:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
ETODOLAC METHYL ESTER	1 kg.	1	2 ETHYL ANILINE or 2 ETHYL BENZENEAMINE	1.50 kg.
		2	2 3 DIHYDROFURANE	0.62 kg.
		3	METHYL 3 OXO PENTONOATE	0.54 kg.
		4	Methanol	1.133 kg.
		5	Toluene	3.25 kg.
		6	Sodium Nitrite	0.94 kg.
		7	Sodium Sulfite	6.22 kg.

RA concerned may take further necessary action as per above decision of NC.

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HQFileNumber:	HQRNORMAPPLY00004626AM24
RAFileNumber:	52AX04000117AM24
LicenseNumber:	5211005254
Dateof Authorisation Issued:	25/07/2023
OfficeofIssue:	Office of the Joint Director General of Foreign Trade,Surat
IEC:	5204008799
Name:	AMI ORGANICS LIMITED
Address:	PLOTNO.440/4,5&6,and8206/B,,SACHIN,394230.
PIN:	394230
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	91295309
CIFFCC:	1100606
FOBValue:	1134946674
FOBFCF:	13977175

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
4-{1-[(2S)-2-Aminopropyl]-1-H-Pyrazole-3-yl}-2-Chlorobenzonitrile)	1 kg.	1	Tert-Butyl ((1S)-2-hydroxy-1-methylethyl) carbamate	0.826 kg.
		2	Diisopropyl azodicarboxylate	0.953 kg.
		3	Methylene Chloride	6.51 kg.

RA concerned may take further necessary action as per above decision of NC.

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HQFileNumber:	HQRNORMREVIW00005259AM25
RAFileNumber:	05AX04001146AM24
LicenseNumber:	0511020026
Dateof Authorisation Issued:	25/07/2023
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,CLADelhi
IEC:	0599018461
Name:	TOJO VIKAS INTERNATIONAL PRIVATE LIMITED
Address:	4,ADCHINI,,DELHI,110017.
PIN:	110017
TypeofLicense:	Advance Licence with AUCondition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	PrivateLimited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	100900380
CIFFCC:	1216399
FOBValue:	113680000
FOBFCC:	1400000

Decision:The Committee considered the request of the firm for fixation of ad-hoc norms and on the basis of information provided by the firm and it has been observed by the committee that export product “Ambroxide” (Perfumery Compound) as applied by the firm appears to fall under para 4.11(b) of FTP, 2023, and the said para states that “For export of perfumes, perfumery compounds and various feeding redients containing vitamins, no authorisation shall be issued by Regional Authority under para 4.07 of HBP. The applicant firm is requested to clarify how this application comes under Para 4.07 of HBP and the RA concerned is also directed to provide its comments on the same.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:17/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00004732AM24
RAFileNumber:	05AX04001031AM24
LicenseNumber:	0511019800
Dateof Authorisation Issued:	31/07/2023
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,CLADelhi
IEC:	AAHCK2975J
Name:	KELVIN NATURAL MINT PRIVATE LIMITED
Address:	KHASRANO.225-226,Bareilly,243123.
PIN:	243123
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	31680000
CIFFCC:	381916
FOBValue:	36748800
FOBFCC:	452571
Decision: The firm was called for a Personal Hearing through Video Conference, but the firm could not appear before the Norms Committee. It was decided to grant one more opportunity to the firm for a Personal Hearing with relevant documents/information.	

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:18/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00004867AM24
RAFileNumber:	09AX04000370AM24
LicenseNumber:	0911005577
Dateof Authorisation Issued:	04/08/2023
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Hyderabad
IEC:	0988002833
Name:	DR.REDDY'S LABORATORIES LTD
Address:	H.NO.8-2-337,BESIDETV9OFFICE,,HYDERABAD,500034.
PIN:	500034
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	124242300
CIFFCC:	1492400
FOBValue:	193548782
FOBFCC:	2373375

Decision: The representative of the firm had attended the Personal Hearing through Video Concerence and explained the case. The Committee heard the explanation of Representative of the firm and after due deliberation it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Diluted Everolimus 5% (Consists 65 Grams of Everolimus)	1 kg.	1	Everolimus (Spec-1)	0.051 kg.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:19/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00005137AM24
RAFileNumber:	52AX04000128AM24
LicenseNumber:	5211005508
Dateof Authorisation Issued:	21/08/2023
OfficeofIssue:	Office of the Joint Director General of Foreign Trade,Surat
IEC:	5204008799
Name:	AMI ORGANICS LIMITED
Address:	PLOTNO.440/4,5&6,and8206/B,,SACHIN,394230.
PIN:	394230
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	98537964
CIFFCC:	1187919
FOBValue:	1290269299
FOBFC:	15890016

Decision: The Committee considered the case as per the agenda and taking cue from the earlier decision for same export product/import item in meeting No.NC/3/MEET/Mar/202425/8 dated 17/03/2025 against advance authorization No. 5211003710 dated 07/12/2022, it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
4-{1-[(2S)-2-Aminopropyl]-1-H-Pyrazole-3-yl}-2-Chlorobenzonitrile)	1 kg.	1	Tert-Butyl((1S)-2-hydroxy-1- methylethyl) carbamate	0.826 kg.
		2	Diisopropyl azodicarboxylate	0.953 kg.
		3	Triphenylphosphine	1.237 kg.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:20/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMREVIW00005245AM25
RAFileNumber:	05AX04002297AM24
LicenseNumber:	0511022013
Dateof Authorisation Issued:	10/11/2023
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,CLADelhi
IEC:	0599018461
Name:	TOJO VIKAS INTERNATIONAL PRIVATE LIMITED
Address:	4,ADCHINI,,DELHI,110017.
PIN:	110017
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	67360000
CIFFCC:	800000
FOBValue:	75854000
FOBFCF:	920000

Decision: The Committee considered the request of the firm for fixation of ad-hoc norms and on the basis of information provided by the firm and it has been observed by the committee that export product "Ambroxan" (Perfumery Compound) as applied by the firm appears to fall under para 4.11(b) of FTP, 2023, and the said para states that "For export of perfumes, perfumery compounds and various feeding redients containing vitamins, no authorisation shall be issued by Regional Authority under para 4.07 of HBP. The applicant firm is requested to clarify how this application comes under Para 4.07 of HBP and the RA concerned is also directed to provide its comments on the same.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:21/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00007173AM24
RAFileNumber:	05AX04002730AM24
LicenseNumber:	0511022438
Dateof Authorisation Issued:	04/12/2023
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,CLA Delhi
IEC:	0392072823
Name:	SUN PHARMACEUTICAL INDUSTRIES LIMITED
Address:	SPARC,VADODARA,390012.
PIN:	390012
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	18382126
CIFFCC:	218574
FOBValue:	233414260
FOBFCC:	2834417

Decision: The representative of the firm had attended the Personal Hearing through Video Concerence and explained the case. The Committee observed that the representative of the firm could not explain their case due to non availability of technical expert of the firm. Therefore, it was decided that the firm may be called again for Personal Hearing.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:22/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00007438AM24
RAFileNumber:	09AX04000806AM24
LicenseNumber:	0911006354
Dateof Authorisation Issued:	18/12/2023
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Hyderabad
IEC:	0915023261
Name:	ANNORA PHARMA PRIVATE LIMITED
Address:	ANNORA PHARMA PRIVATE LIMITED,FORMALLYMEDAK DISTRICT,502313.
PIN:	502313
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	242250000
CIFFCC:	2880499
FOBValue:	302812500
FOBFC:	3677140

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Diatrizoate Meglumine And Diatrizoate Sodium Solution Usp 66% 120 ML Bottle (Each ML of aqueous, flavoured solution provides Diatrizoate Meglumine USP 660 mg & Diatrizoate Sodium USP 100 mg)	1 Number	1	Diatrizoate Meglumine USP	82.50 gm.
		2	Diatrizoate Sodium USP	12.50 gm.
Diatrizoate Meglumine And Diatrizoate Sodium Solution Usp 66% 30 ML Bottle (Each ML of aqueous, flavoured solution provides Diatrizoate Meglumine USP 660 mg & Diatrizoate Sodium USP 100 mg)	1 Number	3	Diatrizoate Meglumine Usp	20.79 gm.
		4	Diatrizoate Sodium USP	3.15 gm.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:23/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00007500AM24
RAFileNumber:	03AX04004231AM24
LicenseNumber:	0311029543
Dateof Authorisation Issued:	20/12/2023
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Mumbai
IEC:	0388014482
Name:	GLENMARK PHARMACEUTICALS LIMITED
Address:	B/2MAHALAXMI CHAMBERS,MUMBAI,400026.
PIN:	400026
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	69351964
CIFFC:	822680
FOBValue:	149568218
FOBFC:	1811850

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Clindamycin & Benzoyl Peroxide Gel 1%/5% (Pack Size 25gm) ((Net Wt. of Import Item Sr. No. 1 is 8.75 Kgs. & Sr. No. 2 is 43.75 Kgs.))	1 Number	1	Clindamycin Phosphate USP	262.50 mg.
		2	Hydrous Benzoyl Peroxide USP	1312.50 mg.
Clindamycin & Benzoyl Peroxide Gel 1%/5% (Pack Size 35gm) ((Net Wt. of Import Item Sr. No. 1 is 17.50 Kgs. & Sr. No. 2 is 87.50 Kgs.))	1 Number	3	Clindamycin Phosphate USP	367.50 mg.
		4	Hydrous Benzoyl Peroxide USP	1837.50 mg.
Clindamycin & Benzoyl Peroxide Gel 1%/5% (Pack Size 50gm) ((Net Wt. of	1 Number	5	Clindamycin Phosphate USP	525.00 mg.

Import Item Sr. No. 1 is 17.50 Kgs. & Sr. No. 2 is 87.50 Kgs.))		6	Hydrous Benzoyl Peroxide USP	2625.00 mg.
Clindamycin Phosphate Gel 1% (Pack Size 30gm) (Net Wt. of Import Item Sr. No. 1 is 10.50 Kgs.)	1 Number	7	Clindamycin Phosphate USP	315.0 mg.
Clindamycin Phosphate Gel 1% (Pack Size 60gm) (Net Wt. of Import Item Sr. No. 1 is 210.00 Kgs.)	1 Number	8	Clindamycin Phosphate USP	630.0 mg.
Adapalene & Benzoyl Peroxide Gel 0.1%/2.5% (Pack Size 45gm) (Net Wt. of Import Item Sr. No. 2 is 112.50 Kgs.)	1 Number	9	HYDROUS BENZOYL PEROXIDE USP	1181.25 mg.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:24/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00007529AM24
RAFileNumber:	04AX04000830AM24
LicenseNumber:	0411006605
Dateof Authorisation Issued:	21/12/2023
OfficeofIssue:	Office of the Additional Director General of Foreign Trade, Chennai
IEC:	0488016452
Name:	CHEMPLAST SANMAR LIMITED
Address:	NO9, CATHEDRAL ROAD, TAMIL NADU, 600086.
PIN:	600086
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	628555636
CIFFCC:	7456175
FOBValue:	1249790490
FOB FCC:	15139800

Decision: The committee considered the request of firm and it was decided to call for following information /documents from the firm:-

The commercial value of byproducts formed during the reaction with evidence (a copy of invoice)

Note: The committee also decided to hold decision of NC regarding the norms fixed in respect of AA No 0411007898/dated 26/07/2024 in the meeting dated 17.03.2025 for the same export product till further order. RA is requested to take action accordingly.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:25/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00007557AM24
RAFileNumber:	08AX04001743AM24
LicenseNumber:	0811010331
Dateof Authorisation Issued:	22/12/2023
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Ahmedabad
IEC:	AAUCA0457A
Name:	AMNEAL INJECTABLES PRIVATE LIMITED
Address:	SURVEY NO.506,SACHANA KALYANPURA ROAD,,MEHSANA,382150.
PIN:	382150
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	53750000
CIFFCC:	637603
FOBValue:	349431135
FOBFCC:	4232963
Decision: The case is under consideration and TE was requested to expedite his comments.	

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:26/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00007599AM24
RAFileNumber:	03AX04004373AM24
LicenseNumber:	0311029682
Dateof Authorisation Issued:	27/12/2023
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Mumbai
IEC:	0305041002
Name:	ASHISH LIFESCIENCE PRIVATE LIMITED
Address:	PLOTJ-137MIDCTARAPUR,PALGHAR,401501.
PIN:	401501
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	5789950
CIFFCC:	69092
FOBValue:	6803706
FOBFC:	82269

Decision: The Committee considered the case as per agenda and taking cue from the earlier decision for same export product/import item in meeting No.NC/3/MEET/Mar/202425/18 dated 17/03/2025 against advance authorization No.0311025742 dated 25/07/2023, it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
TYLOSIN BOLUS 200MG (EACH BOLUS CONTAINS TYLOSIN 200MG)	1 Number	1	TYLOSIN TARTRATE	204.00 gm.
TYLOSIN INJECTION 5%-50 ML (EACH ML CONTAINS TYLOSIN TARTRATE EQ. TO TYLOSIN BASE 50MG)	1 Number	2	TYLOSIN TARTRATE	3.056 gm.
TYLOSIN INJECTION 5%-100ML (EACH ML CONTAINS TYLOSIN TARTRATE EQ. TO TYLOSIN BASE 50MG)	1 Number	3	TYLOSIN TARTRATE	6.111 gm.
TYLOSIN TARTRATE INJECTION 20%-50 ML (EACH MLCONTAINS TYLOSIN TARTRATE EQ. TO TYLOSIN 200 MG)	1 Number	4	TYLOSIN TARTRATE	12.222 gm.
TYLOSIN TARTRATE INJECTION 20%-100 ML (EACH ML CONTAINS TYLOSIN TARTRATE EQ. TO TYLOSIN 200MG)	1 Number	5	TYLOSIN TARTRATE	24.444 gm.
TYLOSIN TARTRATE POWDER 100%-100GM SACHET (EACH	1 Number	6	TYLOSIN TARTRATE	101 gm.

GRAM CONTAINS TYLOSIN TARTRATE 100%)				
TYLOSIN TARTRATE POWDER 100% -500GM SACHET (EACH GRAM CONTAINS TYLOSIN TARTRATE 100%)	1 Number	7	TYLOSIN TARTRATE	505 gm.
TYLOSIN TARTRATE POWDER 100% -1KG JAR (EACH GRAM CONTAINS TYLOSIN TARTRATE 100%)	1 Number	8	TYLOSIN TARTRATE	1010 gm.
TYLOSIN TARTRATE POWDER 20%-5GM (EACH GRAM CONTAINS TYLOSIN TARTRATE EQ. TO TYLOSIN 20%)	1 Number	9	TYLOSIN TARTRATE	1.1756 gm.
TYLOSIN TARTRATE POWDER 20% -100GM (EACH GRAM CONTAINS TYLOSIN TARTRATE EQ. TO TYLOSIN 20%)	1 Number	10	TYLOSIN TARTRATE	23.513 gm.
TYLOSIN TARTRATE POWDER 20% -500GM (EACH GRAM CONTAINS TYLOSIN TARTRATE EQ. TO TYLOSIN 20%)	1 Number	11	TYLOSIN TARTRATE	117.564 gm.
TYLOSIN TARTRATE POWDER 20% -1KG JAR (EACH GRAM CONTAINS TYLOSIN TARTRATE EQ. TO TYLOSIN 20%)	1 Number	12	TYLOSIN TARTRATE	235.128 gm.
TYLOSIN TARTRATE POWDER 99% -100GM SACHET (EACH GRAM CONTAINS TYLOSIN TARTRATE 99%)	1 Number	13	TYLOSIN TARTRATE	100 gm.
TYLOSIN TARTRATE POWDER 99% -500 GM SACHET (EACH GRAM CONTAINS TYLOSIN TARTRATE 99%)	1 Number	14	TYLOSIN TARTRATE	500 gm.
TYLOSIN TARTRATE POWDER 99% -1KG JAR (EACH GRAM CONTAINS TYLOSIN TARTRATE 99%)	1 Number	15	TYLOSIN TARTRATE	1000 gm.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:27/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00007600AM24
RAFileNumber:	03AX04004374AM24
LicenseNumber:	0311029686
Date of Authorisation Issued:	27/12/2023
OfficeofIssue:	Office of the Additional Director General of Foreign Trade, Mumbai
IEC:	0305041002
Name:	ASHISH LIFESCIENCE PRIVATE LIMITED
Address:	PLOTJ-137MIDCTARAPUR,PALGHAR,401501.
PIN:	401501
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	1264567
CIFFCC:	15000
FOBValue:	1485979
FOBFC:	18000

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
ASHOXY 20% LA / OXYVET 20% LA (OXYTETRACYCLINE INJECTABLE SOLUTION 20% LONG ACTING) Pack50ML vial((EACH VIAL CONTAINS 19ML 2-pyrrolidone) (Nett Wt. of EXEMPTED MATERIAL IS 543.40 KGS) (27500 NOS))	543.0 kg.	1	2 PYRROLIDONE	570.57 kg.
ASHOXY 20% LA / OXYVET 20% LA (OXYTETRACYCLINE INJECTABLE SOLUTION 20% LONG ACTING) Pack100ML vial((EACH VIAL CONTAINS 38ML 2-pyrrolidone) (Nett Wt. of EXEMPTED MATERIAL IS 1343.68 KGS) (34000 NOS))	1343.0 kg.	2	2 PYRROLIDONE	1410.86 kg.
ASHOXY 20% LA / OXYVET 20% LA (OXYTETRACYCLINE INJECTABLE SOLUTION 20% LONG ACTING) Pack250ML vial((EACH VIAL CONTAINS 95ML 2-pyrrolidone) (Nett Wt. of	494.0 kg.	3	2 PYRROLIDONE	518.7 kg.

EXEMPTED MATERIAL IS 494 KGS) (5000 NOS))				
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RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:28/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00007667AM24
RAFileNumber:	03AX04004448AM24
LicenseNumber:	0311029807
Dateof Authorisation Issued:	01/01/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Mumbai
IEC:	0388147407
Name:	USV PRIVATE LIMITED
Address:	ARVIND VITHAL GANDHI CHOWK,,MUMBAI,400088.
PIN:	400088
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	36362801
CIFFCC:	433923
FOBValue:	65498400
FOBFCF:	792000

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Doxycycline Tablets, USP 50 MG 100 S((54,000 Bottles X 100 Per Bottles = 54,00,000 Tablets) (Total Weight of Export Product = 270.00 Kgs) (Net Content weight of Import Product = 298.16 kgs))	1 Number	1	Doxycycline USP (Monohydrate)	106.13 mg.
Doxycycline Tablets, USP 100 MG 50 S((1,68,000 Bottles X 50 Per Bottles = 84,00,000 Tablets) (Total Weight of Export Product = 840.00 Kgs) (Net Content weight of Import Product = 927.61 kgs))	1 Number	2	Doxycycline USP (Monohydrate)	53.066 mg.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:29/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00007728AM24
RAFileNumber:	09AX04000875AM24
LicenseNumber:	0911006481
Dateof Authorisation Issued:	03/01/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Hyderabad
IEC:	0904011470
Name:	METROCHEM API PRIVATE LIMITED
Address:	7-1-638TO643,643/1,FLATNO.302,,HYDERABAD,500038.
PIN:	500038
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	111840374
CIFFCC:	1334610
FOBValue:	150000000
FOBFCF:	1813784

Decision: The firm was called for Personal Hearing through Video Conference, but the firm could not appear before Norms Committee. It was decided to grant one more opportunity to the firm for Personal Hearing with relevant documents/information.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:30/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00007770AM24
RAFileNumber:	09AX04000867AM24
LicenseNumber:	0911006493
Dateof Authorisation Issued:	05/01/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Hyderabad
IEC:	0906018463
Name:	ALPHAMED FORMULATIONS PRIVATE LIMITED
Address:	SURVEYNO.225,SAMPANBOLE VILLAGE,MEDCHAL-MALKAKGIRI DISTRICT,500101.
PIN:	500101
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	31491512
CIFFCC:	375793
FOBValue:	89316000
FOBFCC:	1080000
Decision: The Committee considered the case as per agenda and it was decided to call the firm for attending <u>Personal Hearing</u> before Norms Committee to explain its case along with following information / documents from the firm: (i) All inputs including packing materials, dyes etc. are in kg. activity which is incorrect (ii) Copy of Master Batch Formual showing net content of inputs. (iii) Amended Advance Authorisation to show correct unit of measurement.	

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:31/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00008198AM24
RAFileNumber:	30AX04000481AM24
LicenseNumber:	3011004726
Dateof Authorisation Issued:	29/01/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade, Ludhiana
IEC:	2299000038
Name:	SCL LIFESCIENCES LIMITED
Address:	PLOT NO.370.IND.AREA PHASE2,PANCHKULA,134109.
PIN:	134109
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	25891710
CIFFCC:	307320
FOBValue:	52965000
FOBFCF:	642000

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
QUETI-VII-R (Crude quetiapine fumarate)[2-[2-(4-dibenzo [b,f] [1,4] thiazepin-11-yl-1-piperazinyl) ethoxy] ethanol fumarate (2(QUETI-VII-R (Crude quetiapine fumarate) 2-[2-(4-dibenzo [b,f] [1,4]thiazepin-11-yl-1-piperazinyl) ethoxy]ethanol fumarate (2:1))	1 kg.	1	2-Iodo benzoic acid	0.94 kg.
		2	2-Amino thiophenol	0.50 kg.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:32/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00008210AM24
RAFileNumber:	05AX04003445AM24
LicenseNumber:	0511023507
Dateof Authorisation Issued:	30/01/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,CLADelhi
IEC:	AAECJ6722D
Name:	JUBILANT INGREVIA LIMITED
Address:	PLOT 1A,SECTOR16A,,NOIDA,201301.
PIN:	201301
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	13070464
CIFFCC:	155415
FOBValue:	21186000
FOB FCC:	257267

Decision: The committee considered the request of the firm for fixation of ad-hoc norms, and as per the advice of the TE, it was decided to call for following information/documents from the firm:-

1. To give balance chemical reaction indicating molecular weight of all the reactants and product with stage wise yield of the reaction.
2. To indicate where Alumino Silicate catalyst, Denatured Ethyl alcohol and methanol are used in the chemical reaction, giving their application/use.
3. Calculation of the requirement of all the chemicals with justification of low yield, if any.
4. In chemical reaction Ethyl acetate has been shown as one of the reactants whereas the same has neither been shown in import nor in indigenous inputs.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:33/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00008214AM24
RAFileNumber:	34AX04000788AM24
LicenseNumber:	3411004560
Dateof Authorisation Issued:	30/01/2024
OfficeofIssue:	Office of the Joint Director General of Foreign Trade, Vadodara
IEC:	3410006061
Name:	ALEMBIC PHARMACEUTICALS LIMITED
Address:	ALEMBIC ROAD, GUJARAT, 390003.
PIN:	390003
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	63062105
CIFFCC:	748511
FOBValue:	75240000
FOBFCC:	912000

Decision: The committee considered the request of firm for fixation of ad-hoc norms and as per the advice of the TE, it was decided to call for following information/documents from the firm:-

1. Copy of Master Batch Formula.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:34/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00008215AM24
RAFileNumber:	34AX04000793AM24
LicenseNumber:	3411004561
Date of Authorisation Issued:	30/01/2024
OfficeofIssue:	Office of the Joint Director General of Foreign Trade,Vadodara
IEC:	3410006061
Name:	ALEMBIC PHARMACEUTICALS LIMITED
Address:	ALEMBIC ROAD,GUJARAT,390003.
PIN:	390003
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	2599725
CIFFCC:	30857
FOBValue:	14478750
FOBFC:	175500

Decision: The Committee considered the case as per agenda and taking cue from the earlier decision for same export product/import item in meeting No. NC/3/MEET/Feb/202425/17 dated 25/02/2025 against advance authorization No. 3411003884 dated 13/07/2023, it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Nystatin and Triamcinolone Acetonide Ointment USP, 1,00,000 UNITS / GM; 0.1% - 15 gm Tube	1 Number	1	Nystatin USP	238.65 mg.
Nystatin and Triamcinolone Acetonide Ointment USP, 1,00,000 UNITS / GM; 0.1% - 30 gm tube	1 Number	2	Nystatin USP	477.30 mg.
Nystatin and Triamcinolone Acetonide Ointment USP, 1,00,000 UNITS / GM; 0.1% - 60 gm tube	1 Number	3	Nystatin USP	954.61 mg.
Nystatin and Triamcinolone Acetonide Cream USP, 1,00,000 UNITS / GM; 0.1% - 15 gm tube	1 Number	4	Nystatin USP	238.65 mg.
Nystatin and Triamcinolone Acetonide Cream USP, 1,00,000 UNITS / GM; 0.1% - 30 gm tube	1 Number	5	Nystatin USP	477.30 mg.
Nystatin and Triamcinolone Acetonide Cream USP, 1,00,000 UNITS / GM; 0.1% - 60 gm tube	1 Number	6	Nystatin USP	954.61 mg.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:35/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00008260AM24
RAFileNumber:	03AX04004795AM24
LicenseNumber:	0311030581
Dateof Authorisation Issued:	31/01/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Mumbai
IEC:	0300006314
Name:	RUBICON RESEARCH LIMITED
Address:	MEDONE HOUSE,PLOTNOB-75,RDNO,THANE,400604.
PIN:	400604
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	478293207
CIFFCC:	5677070
FOBValue:	1186096890
FOBFCC:	14376932
Decision: The case is under consideration and TE was requested to expedite his comments.	

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:36/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00008274AM24
RAFileNumber:	05AX04003478AM24
LicenseNumber:	0511023580
Dateof Authorisation Issued:	01/02/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,CLADelhi
IEC:	0599018461
Name:	TOJO VIKAS INTERNATIONAL PRIVATE LIMITED
Address:	4,ADCHINI,,DELHI,110017.
PIN:	110017
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	244637274
CIFFCC:	2908885
FOBValue:	337342500
FOBFCC:	4096448

Decision:The Committee considered the request of the firm for fixation of ad-hoc norms and on the basis of information provided by the firm and it has been observed by the committee that export product "Ambrox/Ambroxide" (Perfumery Compound) as applied by the firm appears to fall under para 4.11(b) of FTP, 2023, and the said para states that "For export of perfumes, perfumery compounds and various feeding redients containing vitamins, no authorisation shall be issued by Regional Authority under para 4.07 of HBP. The applicant firm is requested to clarify how this application comes under Para 4.07 of HBP and the RA concerned is also directed to provide its comments on the same.


रमन कुमार/RAMAN KUMAR
 उपमहानिदेशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार महानिदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 वाणिज्य भवन, नई दिल्ली
 Vaniya Bhawan, New Delhi

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:37/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00008278AM24
RAFileNumber:	08AX04001950AM24
LicenseNumber:	0811010645
Dateof Authorisation Issued:	01/02/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Ahmedabad
IEC:	0888038241
Name:	TORRENT PHARMACEUTICALS LTD
Address:	TORRENT HOUSE,,AHMEDABAD,380009.
PIN:	380009
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	81127710
CIFFCC:	964657
FOBValue:	95947632
FOBFC:	1165120

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Nystatin Cream USP, 100000 units / gm, 15gm (15gm Tube) (Each gram Contains: 100,000 USP Nystatin Units in an aqueous, cream base. Net content of Nystatin should not be less than 84.270 Kg and Each finish products contain ALUMINUM TUBES AND CAPS not be less than 350000 Numbers in export item)	350000 Numbers	1	Nystatin (Nystatin Micronized)	85.983 kg.
		2	ALUMINUM TUBES AND CAPS FOR NYSTATIN CREAM USP 100000 15G	As per packing policy and General Notes.
Nystatin Cream USP, 100000 units / gm, 30gm (30gm Tube) (Each gram Contains: 100,000 USP Nystatin Units in an aqueous, creambase. Net	1100000 Numbers	3	Nystatin (Nystatin Micronized)	540.303 kg.
		4	ALUMINUM TUBES AND CAPS FOR NYSTATIN CREAM USP 100000 30G	As per packing policy and General Notes.

content of Nystatin should not be less than 529.696 Kg and Each finish products contain ALUMINUM TUBES AND CAPS not be less than 1100000 Numbers in export item)				
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RA concerned may take further necessary action as per above decision of NC.



रमन कुमार/RAMAN KUMAR
उपमहानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
वाणिज्य भवन, नई दिल्ली
Vaniya Bhawan, New Delhi

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:38/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00008307AM24
RAFileNumber:	09AX04000889AM24
LicenseNumber:	0911006687
Dateof Authorisation Issued:	02/02/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Hyderabad
IEC:	0988000334
Name:	SRI KRISHNA PHARMACEUTICALS LIMITED
Address:	C-4,INDUSTRIALAREA,HYDERABAD,500039.
PIN:	500039
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	26303631
CIFFCC:	313885
FOBValue:	82700000
FOBFCF:	1000000

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
PARACETAMOL GRANULES DC GRADE 96%	100000 kg.	1	PARA AMINO PHENOL	77547.0 kg.
		2	ACETIC ANHYDRIDE	72747.0 kg.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:39/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00008339AM24
RAFileNumber:	03AX04004941AM24
LicenseNumber:	0311030679
Dateof Authorisation Issued:	05/02/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Mumbai
IEC:	0717502058
Name:	LOZEN PHARMA PRIVATE LIMITED
Address:	RAGHAVESTATE,KSSIDCINDLAREA,SAVANUR,581118.
PIN:	581118
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	121023311
CIFFCC:	1439040
FOBValue:	333213025
FOBFCC:	4046302
Decision: The committee considered the request of the firm for fixation of ad-hoc norms, and as per the advice of the TE, it was decided to call for following information/documents from the firm:- 1. Compostion of export item duly approved by Department of Ayush. 2. Copy of Master Batch Formula for each export.	

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:40/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00008367AM24
RAFileNumber:	52AX04000336AM24
LicenseNumber:	5211007280
Dateof Authorisation Issued:	06/02/2024
OfficeofIssue:	Office of the JointDirector General of Foreign Trade,Surat
IEC:	5204008799
Name:	AMI ORGANICS LIMITED
Address:	PLOTNO.440/4,5&6,and8206/B,,SACHIN,394230.
PIN:	394230
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	98575048
CIFFCC:	1172117
FOBValue:	115828611
FOBFCC:	1406540
Decision: The case is under consideration and TE was requested to expedite his comments.	

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:41/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00008382AM24
RAFileNumber:	05AX04003540AM24
LicenseNumber:	0511023728
Date of Authorisation Issued:	06/02/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,CLADelhi
IEC:	0508025656
Name:	UNI MEDICO LABS
Address:	A-14/3,JAMUNABHAWAN,DELHI,110002.
PIN:	110002
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Partnership
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	2926704
CIFFCC:	34800
FOBValue:	3512044
FOBFC:	42647

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Amoxicillin for Oral Suspension USP 125MG/5ML, 100ML (Each Bottle Contain Amoxicillin Trihydrate USP is 2.948 Gram. Total Qty of Amoxicillin Trihydrate USP is 221.10 Kgs)	75000 Numbers	1	Amoxicillin Trihydrate USP	221.1 kg.
Amoxicillin for Oral Suspension USP 125MG/5ML, 60ML (Each Bottle Contain Amoxicillin Trihydrate USP is 1.768 Gram. Total Qty of Amoxicillin Trihydrate USP is 283.06 Kgs)	160100 Numbers	2	Amoxicillin Trihydrate USP	283.06 kg.
Amoxicillin for Oral Suspension USP 250MG/5ML, 60ML (Each Bottle Contain Amoxicillin	167950 Numbers	3	Amoxicillin Trihydrate USP	594.04 kg.

Trihydrate USP is 3.537 Gram. Total Qty of Amoxicillin Trihydrate USP is 594.04 Kgs)				
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RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:42/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00008383AM24
RAFileNumber:	07AX04001749AM24
LicenseNumber:	0711010420
Dateof Authorisation Issued:	06/02/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Bengaluru
IEC:	0715005685
Name:	R.L.FINE CHEM PRIVATE LIMITED
Address:	NO.C-10,1STCROSS,,BENGALURU,560064.
PIN:	560064
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	9774417
CIFFCC:	116223
FOBValue:	11485230
FOBFCF:	139468

Decision: The committee considered the request of the firm for fixation of ad-hoc norms, and as per the advice of the TE, it was decided to call for following information/documents from the firm:-

1. Complete Technical details as per Annexure to Appendix 4E.
2. Production/ Consumption Data duly certified by Chatered Accountant.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:43/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00008420AM24
RAFileNumber:	07AX04001738AM24
LicenseNumber:	0711010455
Dateof Authorisation Issued:	08/02/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Bengaluru
IEC:	0707018668
Name:	ADCOCK INGRAM LIMITED
Address:	NO.49CANDD,BOMMASANDRA INDUSTRIAL AREA,,BANGALORE,560099.
PIN:	560099
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied P roducts
CIFValueofthe License:	1809228
CIF FCC:	21512
FOBValue:	10472175
FOB FCC:	127166

Decision: The Committee considered the case as per agenda and taking cue from the earlier decision for same export product/import item in meeting No. NC/3/MEET/Dec/202425/12 dated 10/12/2024 against advance authorization No. 0711011646 dated 25/06/2024, it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Ferrous Forte Tablets ((Vitamin C (as Ascorbic Acid) -60mg (248.500 KGS) +Iron (From Ferrous Bisglycinate Chelate- 24mg (441.000 KGS) With Other Essential Vitamins & Minerals (No of Tabs-3500000)	689 kg.	1	ASCORBIC ACID DC 97 Percentage SF I.H	220.80 kg.
		2	IRON BISGLYCINATE	428.40 kg.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:44/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00008436AM24
RAFileNumber:	52AX04000323AM24
LicenseNumber:	5211007312
Dateof Authorisation Issued:	08/02/2024
OfficeofIssue:	Office of the Joint Director General of Foreign Trade, Surat
IEC:	5204008799
Name:	AMI ORGANICS LIMITED
Address:	PLOTNO.440/4,5&6,and8206/B,,SACHIN,394230.
PIN:	394230
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	PublicLimited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	95667282
CIFFCC:	1137542
FOBValue:	1154670393
FOBFC:	14021498

Decision: The Committee considered the case as per the agenda and taking cue from the earlier decision for same export product/import item in meeting No.NC/3/MEET/Mar/202425/8 dated 17/03/2025 against advance authorization No. 5211003710 dated 07/12/2022, it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
4-{1-[(2S)-2-Aminopropyl]-1-H-Pyrazole-3-yl}-2-Chlorobenzonitrile)	1 kg.	1	Tert-Butyl((1S)-2-hydroxy-1-methylethyl)carbamate	0.826 kg.
		2	Diisopropyl azodicarboxylate	0.953 kg.
		3	Triphenylphosphine	1.237 kg.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:45/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00008531AM24
RAFileNumber:	08AX04002041AM24
LicenseNumber:	0811010749
Dateof Authorisation Issued:	13/02/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Ahmedabad
IEC:	0388028921
Name:	ATUL LIMITED
Address:	ATUL HOUSE,AHMEDABAD,380014.
PIN:	380014
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	17386903
CIFFCC:	206740
FOBValue:	19599300
FOBFCC:	238000

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Lapox ARD-12 (Reactive Diluents) (4-ter-Butylphenol glycidyl ether)	1 kg.	1	Para Tertiary Butyl Phenol	0.54 kg.
		2	Epichlorohydrin	0.48 kg.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:46/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00008570AM24
RAFileNumber:	03AX04005041AM24
LicenseNumber:	0311031186
Dateof Authorisation Issued:	14/02/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Mumbai
IEC:	AAHCB6314Q
Name:	BASIL DRUGS AND PHARMACEUTICALS PRIVATE LIMITED
Address:	6thFloor,Office no A,Unit NO.609/610,Sagar Tech Plaza,Mumbai,400072.
PIN:	400072
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	27840696
CIFFCC:	331042
FOBValue:	33066938
FOBFC:	401541

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Levofloxacin Hemihydrate USP/EP/BP or Levofloxacin USP/EP/BP	1 kg.	1	Levofloxacin Q Acid	0.856 kg.
		2	N-Methylpiperazine	0.432 kg.
Ofloxacin USP/EP/BP	1 kg.	3	Ofloxacin Q Acid	0.893 kg.
		4	N-Methylpiperazine	0.8396 kg.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:47/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00008661AM24
RAFileNumber:	07AX04001821AM24
LicenseNumber:	0711010591
Date of Authorisation Issued:	21/02/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Bengaluru
IEC:	0788016849
Name:	GLOBAL CALCIUM PRIVATE LIMITED
Address:	882Calcium House 6 th Cross 6th Block,Bangalore,560095.
PIN:	560095
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	29784060
CIFFCC:	354150
FOBValue:	36165096
FOBFCC:	439163

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Calcium Citrate Malate USP	1 kg.	1	Citric Acid	0.500 kg.
		2	DL-Malic Acid	0.477 kg.
		3	Calcium Carbonate	0.720 kg.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:48/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00008685AM24
RAFileNumber:	09AX04000988AM24
LicenseNumber:	0911006814
Dateof Authorisation Issued:	21/02/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Hyderabad
IEC:	AEDFS8643G
Name:	SPAR PHARMA LLP
Address:	PLOTNo.68&69,SURVEY No.66&67,JUBILEE HEIGHTS,,HYDERABAD,500081.
PIN:	500081
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Limited Liability Partnership
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	52919925
CIFFCC:	629250
FOBValue:	82500000
FOBFC:	1001821

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
4-Fluoro-a-2-Methyl-1-Oxopropyl)-g-Oxo-N-B-Diphenyl Benzene Butaneamide (Diketone, Intermediate For Atorvastatin /DKT-3(SOLID)	1 kg.	1	Aniline Oil	0.47 kg.
		2	Fluorobenzene	0.52 kg.
		3	Acetone	0.50 kg.
		4	Methyl Aceto Acetate	1.06 kg.
		5	Iso Butyryl Chloride	0.97 kg.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:49/NC/3/MEET/Apr/202526/1
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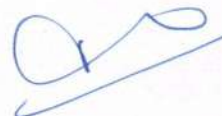
HQFileNumber:	HQRNORMAPPLY00008700AM24
RAFileNumber:	56AX04000681AM24
LicenseNumber:	5611002746
Date of Authorisation Issued:	22/02/2024
OfficeofIssue:	Office of the Joint Director General of Foreign Trade,Indore
IEC:	1196004692
Name:	HIND PHARMA
Address:	PLOT NO11SECTORG,BHOPAL,462023.
PIN:	462023
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Proprietorship
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	3979557
CIFFCC:	47432
FOBValue:	25164699
FOBFCF:	306139

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Sodium Dichloroisocyanurate Tablets 3.5 mg (Sodium Dichloroisocyanurate Tablets 3.5 mg)	1 Number	1	Sodium Dichloroisocyanurate	3.57 mg.
Sodium Dichloroisocyanurate Tablets 33 mg (Sodium Dichloroisocyanurate Tablets 33 mg)	1 Number	2	Sodium Dichloroisocyanurate	33.66 mg.
Sodium Dichloroisocyanurate Tablets 67 mg (Sodium Dichloroisocyanurate Tablets 67 mg)	1 Number	3	Sodium Dichloroisocyanurate	68.34 mg.
Sodium Dichloroisocyanurate Tablets 167 mg (Sodium Dichloroisocyanurate Tablets 167 mg)	1 Number	4	Sodium Dichloroisocyanurate	170.34 mg.
Sodium Dichloroisocyanurate Tablets 1.67 gm (Sodium Dichloroisocyanurate Tablets 1.67 gm)	1 Number	5	Sodium Dichloroisocyanurate	1.7034 gm.

Sodium Dichloroisocyanurate Tablets 2.5 gm (Sodium Dichloroisocyanurate Tablets 2.5 gm)	1 Number	6	Sodium Dichloroisocyanurate	2.55 gm.
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RA concerned may take further necessary action as per above decision of NC.



रमन कुमार/RAMAN KUMAR
उपमहानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार महानिदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
वाणिज्य भवन, नई दिल्ली
Vaniya Bhawan, New Delhi

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:50/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00008751AM24
RAFileNumber:	04AX04001035AM24
LicenseNumber:	0411006998
Dateof Authorisation Issued:	26/02/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Chennai
IEC:	AAJCM6776B
Name:	MEONE HEALTHCARE PRIVATE LIMITED
Address:	HOUSENo:10OldNo:19LAKSHMIPURAM2ND STREET,,CHENNAI,600014.
PIN:	600014
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and AlliedP roducts
CIFValueofthe License:	580439
CIFFCC:	6901
FOBValue:	654829
FOBFCC:	7951

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Busereline Injection (5.5mg /5.5ml which contain 96.54% strength of import item)	1 Number	1	Buserelin Acetate API	6.72 mg.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:51/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00008761AM24
RAFileNumber:	03AX04005401AM24
LicenseNumber:	0311031503
Dateof Authorisation Issued:	27/02/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Mumbai
IEC:	0388014482
Name:	GLENMARK PHARMACEUTICALS LIMITED
Address:	B/2MAHALAXMI CHAMBERS,MUMBAI,400026.
PIN:	400026
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	38534968
CIFFCC:	459296
FOBValue:	74243040
FOBFC:	903200

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Clindamycin & Benzoyl Peroxide Gel 1%/5% (Pack Size 25gm) ((Net Wt. of Import Item Sr. No. 1 is 17.50 Kgs. & Sr. No. 2 is 87.50 Kgs.))	1 Number	1	Clindamycin Phosphate USP	262.50 mg.
		2	Hydrous Benzoyl Peroxide USP	1312.50 mg.
Clindamycin & Benzoyl Peroxide Gel 1%/5% (Pack Size 35gm) ((Net Wt. of Import Item Sr. No. 1 is 22.75 Kgs. & Sr. No. 2 is 113.75 Kgs.))	1 Number	3	Clindamycin Phosphate USP	367.50 mg.
		4	Hydrous Benzoyl Peroxide USP	1837.50 mg.
Clindamycin & Benzoyl Peroxide Gel 1%/5% (Pack Size 50gm) ((Net Wt. of Import Item Sr. No. 1 is 32.50 Kgs. & Sr. No. 2 is 162.50 Kgs.))	1 Number	5	Clindamycin Phosphate USP	525.00 mg.
		6	Hydrous Benzoyl Peroxide USP	2625.00 mg.

Clindamycin Phosphate Gel 1% (Pack Size 30gm) ((Net Wt. of Import Item Sr. No. 1 is 3.00 Kgs.))	1 Number	7	Clindamycin Phosphate USP	315.0 mg.
Clindamycin Phosphate Gel 1% (Pack Size 60gm) ((Net Wt. of Import Item Sr. No. 1 is 6.00 Kgs.))	1 Number	8	Clindamycin Phosphate USP	630.0 mg.
Adapalene & Benzoyl Peroxide Gel 0.1%/2.5% (Pack Size 45gm) ((Net Wt. of Import Item Sr. No. 2 is 11.25 Kgs.))	1 Number	9	Hydrous Benzoyl Peroxide USP	1181.25 mg.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:52/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00008765AM24
RAFileNumber:	03AX04005326AM24
LicenseNumber:	0311031507
Dateof Authorisation Issued:	27/02/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Mumbai
IEC:	0891014268
Name:	PRIVI SPECIALITY CHEMICALS LIMITED
Address:	Privi House,PlotNo.A-71,TTC,Thane Belapur Road,,Navi Mumbai,400710.
PIN:	400710
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	258355200
CIFFCC:	3079323
FOBValue:	401868000
FOBFCC:	4880000
Decision: The Committee considered the request of the firm for fixation of ad-hoc norms and on the basis of information provided by the firm and it has been observed by the committee that export product "Galaxmusk Pure" (Perfumery Compound) as applied by the firm appears to fall under para 4.11(b) of FTP, 2023, and the said para states that "For export of perfumes, perfumery compounds and various feeding redients containing vitamins, no authorisation shall be issued by Regional Authority under para 4.07 of HBP. The applicant firm is requested to clarify how this application comes under Para 4.07 of HBP and the RA concerned is also directed to provide its comments on the same.	



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वाणिज्य भवन, नई दिल्ली
Vaniya Bhawan, New Delhi

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:53/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00008849AM24
RAFileNumber:	50AX04000104AM24
LicenseNumber:	5011001310
Dateof Authorisation Issued:	01/03/2024
OfficeofIssue:	Office of the Deputy Director General of Foreign Trade,Nagpur
IEC:	AAUFV2064M
Name:	VIMAGE PARENTERAL LLP
Address:	1 ST FLOOR SHOP NO.4AND5,NAGPUR,440001.
PIN:	440001
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Exporter
ExporterType:	Limited Liability Partnership
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	5325364
CIFFCC:	63472
FOBValue:	9000000
FOBFCC:	109489

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Merzavist Gadobutrol Injection 15ml (604.72mg/ml) (Net Content of Gadobutrol - 90.708 kg)	1 Number	1	Gadobutrol	9524.34 mg.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:54/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00008851AM24
RAFileNumber:	08AX04002088AM24
LicenseNumber:	0811010935
Dateof Authorisation Issued:	01/03/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Ahmedabad
IEC:	0899003486
Name:	SWISS PARENTERALS LIMITED
Address:	6thFloor,A Wing,AHMEDABAD,380054.
PIN:	380054
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	3619200
CIFFCC:	43137
FOBValue:	4221568
FOBFCF:	51357

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Combipack of Aprotinin for Injection 10000 KIU / VIAL and Sodium Chloride Injection BP 0.9% W/V, 2 ML (Combi pack of Aprotinin for Injection 10000 KIU / VIAL and Sodium Chloride Injection BP 0.9% W/V, 2 ML)	1 Number	1	APROTININ	1.74 mg.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:55/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00008852AM24
RAFileNumber:	05AX04003809AM24
LicenseNumber:	0511024175
Dateof Authorisation Issued:	01/03/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,CLA Delhi
IEC:	0589038541
Name:	SHARP MINT LIMITED
Address:	PLOT NO-9,LSC,,DELHI,110009.
PIN:	110009
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	160358400
CIFFCC:	1911303
FOBValue:	181148345
FOBFCC:	2203751
Decision:. The case is under consideration, and TE was requested to expedite his comments. The committee also decided to examine all SIONs related to the export product, Menthol.	

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:56/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00008899AM24
RAFileNumber:	03AX04005541AM24
LicenseNumber:	0311031703
Dateof Authorisation Issued:	05/03/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Mumbai
IEC:	0394035402
Name:	ASTEC LIFESCIENCES LIMITED
Address:	GODREJONE,3 RD FLOOR,PIROJSHA NAGAR,MUMBAI,400079.
PIN:	400079
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	34388562
CIFFCC:	409875
FOBValue:	49977600
FOBFC:	608000

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
2-(2,4-Difluorocphenyl)- 1(1 H-1,2,4-Triazole-1 YL)- 3-Trimethylsilyl-2- Propanol (F69)	1 kg.	1	Difluorobenzene	0.733 kg.
		2	Chloromethyl trimethyl silane	0.788 kg.
		3	Triazole sodium salt	0.470 kg.
		4	Dimethyl acetamide	0.238 kg.
		5	Methyl Cyclo Hexane	0.993 kg.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:57/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00008937AM24
RAFileNumber:	09AX04001083AM24
LicenseNumber:	0911006881
Date of Authorisation Issued:	06/03/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Hyderabad
IEC:	0988000334
Name:	SRI KRISHNA PHARMACEUTICALS LIMITED
Address:	C-4,INDUSTRIAL AREA,HYDERABAD,500039.
PIN:	500039
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	93694304
CIFFCC:	1116737
FOBValue:	230160000
FOB FCC:	2800000

Decision: The Committee considered the case as per agenda and it has been observed that the export item mentioned in the application is not clear. Therefore, it was decided that the firm may be advised to correct the name of export item in Annexure to Appendix-4E as well as in Advance Authorisation.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:58/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00008938AM24
RAFileNumber:	09AX04001035AM24
LicenseNumber:	0911006882
Dateof Authorisation, Issued:	06/03/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Hyderabad
IEC:	AAKCR5379J
Name:	RITSA PHARMA PRIVATE LIMITED
Address:	Lab SuiteNo14Building1800SNo101101/2&340Genome valley Lalgadi Malakpet,HYDERABAD,500078.
PIN:	500078
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	6792588
CIFFCC:	80767
FOBValue:	12071112
FOBFCF:	146583

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Orphengesic Forte Tablets (Orphenadrine Citrate, Aspirin and Caffeine Tablets) (Orphenadrine Citrate USP 50 mg + Aspirin USP 770 mg + Caffeine USP 60mg)	1 Number	1	Orphenadrine Citrate USP	51.00 mg.
		2	Aceytlsalicyalic acid starch cotains Asprin 90% USP starch 10%	785.4 mg.
		3	Caffeine	61.2 mg.
Orphenadrine Citrate, Aspirin and Caffeine Tablets USP (Orphenadrine Citrate USP 25 mg + Aspirin USP 385 mg + Caffeine USP 30 mg)	1 Number	4	Orphendrine Citrate, USP	25.50 mg.
		5	Aceytlsalicyalic acid starch cotains Asprin 90% USP starch 10%	392.70 mg.
		6	Caffeine	30.6 mg.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:59/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00008940AM24
RAFileNumber:	09AX04001061AM24
LicenseNumber:	0911006884
Dateof Authorisation Issued:	06/03/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Hyderabad
IEC:	0916925439
Name:	AUORE LIFESCIENCES PRIVATE LIMITED
Address:	FIRSTFLOOR,FINEMANSION,,Mumbai,400001.
PIN:	400001
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	9899780
CIFFCC:	117995
FOBValue:	50964000
FOBFCC:	620000
Decision: The case is under consideration and TE was requested to expedite his comments.	

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:60/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00009016AM24
RAFileNumber:	03AX04005612AM24
LicenseNumber:	0311031972
Dateof Authorisation Issued:	11/03/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Mumbai
IEC:	0398002223
Name:	CALYX CHEMICALS AND PHARMACEUTICALS LIMITED
Address:	UNIT NO.110MARWAHS COMPLEX,ANDHERI EAST,400072.
PIN:	400072
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	20975000
CIFFCC:	250000
FOBValue:	24660000
FOBFCF:	300000

Decision: The Committee considered the case as per the agenda and taking cue from the earlier decision for same export product/import item in meeting No. NC/3/MEET/Mar/202425/18 dated 17/03/2025 against advance authorization No. 0311028189 dated 26/10/2023, it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Azithromycin Dihydrate	1 kg.	1	Azithromycin Amine	0.9434 kg.

Note: NC has also decided to make a new SION of above export product.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:61/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00009059AM24
RAFileNumber:	03AX04005628AM24
LicenseNumber:	0311032047
Dateof Authorisation Issued:	12/03/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Mumbai
IEC:	0388090324
Name:	MANGALAM DRUGS AND ORGANICS LIMITED
Address:	3RDFLOOR,RUPAM BUILDING,239,MUMBAI,400001.
PIN:	400001
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	156198728
CIFFCC:	1865059
FOBValue:	184950000
FOBFCC:	2255487

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Sulfadoxine	1 kg.	1	4,6 Dichloro 5-Methoxy Pyrimidine (DCMP)	0.78 kg.
		2	Sulfanilamide	0.95 kg.
		3	Diethyl oxalate	Not required.
		4	Dimethyl Formamide (DMF)	2.075 kg.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:62/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00009076AM24
RAFileNumber:	08AX04002209AM24
LicenseNumber:	0811011004
Dateof Authorisation Issued:	13/03/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Ahmedabad
IEC:	0807012131
Name:	AMNEAL PHARMACEUTICALS PRIVATE LIMITED
Address:	901-9119 TH FLR ISCON ELEGANCENR,AHMEDABAD,380015.
PIN:	380015
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	572900
CIFFCC:	6828
FOBValue:	150287650
FOBFCF:	1828316

Decision: The Committee considered the case as per the agenda and taking cue from the earlier decision for same export product/import item in meeting No. NC/3/MEET/Feb/202425/17 dated 25/02/2025 against advance authorization No. 0811009216 dated 28/08/2023, it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Magnesium Sulfate In Water for Injection (0.325 mEq Mg ⁺⁺ /mL) 40 mg/mL 2g Total	1 Number	1	Magnesium Sulfate Heptahydrate phEur, USP	2.00 gm.
Magnesium Sulfate In Water for Injection (0.325 mEq Mg ⁺⁺ /mL) 40 mg/mL 4g Total	1 Number	2	Magnesium Sulfate Heptahydrate phEur, USP	4.00 gm.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:63/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00009103AM24
RAFileNumber:	03AX04005671AM24
LicenseNumber:	0311032149
Dateof Authorisation Issued:	14/03/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Mumbai
IEC:	3195004062
Name:	FRESENIUS KABI INDIA PRIVATE LIMITED
Address:	A-3MIDCRANJANGAONGANPATI,PUNE,412220.
PIN:	412220
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	44082089
CIFFCC:	479674
FOBValue:	54550000
FOBFCC:	614647
Decision: The case is under consideration and TE was requested to expedite his comments.	

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:64/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMREVIW00004231AM25
RAFileNumber:	03AX04006080AM24
LicenseNumber:	0311032677
Dateof Authorisation Issued:	31/03/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Mumbai
IEC:	0388090324
Name:	MANGALAM DRUGS AND ORGANICS LIMITED
Address:	3 RD FLOOR,RUPAM BUILDING,239,MUMBAI,400001.
PIN:	400001
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	156198728
CIFFCC:	1859508
FOBValue:	184950000
FOBFCF:	2248632

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Sulfadoxine	1 kg.	1	4,6 Dichloro 5-Methoxy Pyrimidine (DCMP)	0.78 kg.
		2	Sulfanilamide	0.95 kg.
		3	Diethyl oxalate	Not required.
		4	Dimethyl Formamide (DMF)	2.075 kg.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:65/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00002886AM25
RAFileNumber:	07AX04000930AM25
LicenseNumber:	0711012278
Dateof Authorisation Issued:	06/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Bengaluru
IEC:	0788012363
Name:	MICRO LABS LIMITED
Address:	NO.31,BENGALURU,560001.
PIN:	560001
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	7053820
CIFFCC:	83132
FOBValue:	69598260
FOBFCC:	837524

Decision: The Committee considered the case as per agenda and taking cue from the earlier decision for same export product/import item in meeting No. NC/3/MEET/Sep/202425/9 dated 10/10/2024 against advance authorization No. 0811006828 dated 23/12/2022, it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
DEXAMETHASONE SODIUM PHOSPHATE 1ML INJECTION (Net Content 10 kg.))	1 Number	1	DEXAMETHASONE SODIUM PHOSPHATE USP	11.76 mg/Vial

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:66/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00002896AM25
RAFileNumber:	08AX04000873AM25
LicenseNumber:	0811012586
Date of Authorisation Issued:	06/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Ahmedabad
IEC:	0838038241
Name:	TORRENT PHARMACEUTICALS LTD
Address:	TORRENT HOUSE,,AHMEDABAD,380009.
PIN:	380009
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Public Limited
Export Product Group:	Chemical and Allied Products
CIFValueofthe License:	48485446
CIFFCC:	571425
FOBValue:	124829496
FOBFCC:	1502160

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Nystatin Cream USP, 100000 units/gm,15gm (15gmTube) (Each gram Contains:100,000USP Nystatin Units in anaqueous,cream base. Net content of Nystatin should not be less than 28.893 Kg and Each finish products contain Aluminum Tubes And Caps not be less than 120000 Numbers in export item)	120000 Numbers	1	Nystatin (Nystatin Micronized)	29.48
		2	Aluminum Tubes And Caps For Nystatin Cream USP 100000 15G	As per packing policy and General Notes.
Nystatin Cream USP, 100000 units /gm, 30gm (30 gmTube) (Each gram Contains: 100,000USP Nystatin Units in anaqueous,cream base. Net content of Nystatin should not be less than 375.603 Kg and Each finish products contain Aluminum Tubes And Caps not be less than 780000 Numbers in export item)	780000 Numbers	3	Nystatin (Nystatin Micronized)	383.124 kg
		4	Aluminum Tubes And Caps For Nystatin Cream USP 100000 30G	As per packing policy and General Notes.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:67/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00002897AM25
RAFileNumber:	09AX04000226AM25
LicenseNumber:	0911007890
Dateof Authorisation Issued:	06/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Hyderabad
IEC:	0915028298
Name:	INNOVARE LABS PRIVATE LIMITED
Address:	PLOT NO.64,1stFLOOR,ROADNO.5,,GAJULARAMARAM,500090.
PIN:	500090
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	26175150
CIFFCC:	310500
FOBValue:	77400000
FOBFCC:	937046

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
2-Hydroxy-5-Nitrobenzoic Acid	1 kg.	1	2-Chlorobenzoic Acid/ Ortho Chloro Benzoic Acid	1.02 kg.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:68/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00002899AM25
RAFileNumber:	05AX04001556AM25
LicenseNumber:	0511027587
Dateof Authorisation Issued:	06/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,CLADelhi
IEC:	0501017143
Name:	MEDIPRAT INTERNATIONAL(INDIA)
Address:	S-6,7&8,2 ND FLOOR,NEW DELHI,110017.
PIN:	110017
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Exporter
ExporterType:	Proprietorship
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	1057601
CIFFCC:	12501
FOBValue:	79181402
FOB FCC:	955720
Decision: The Committee considered the case as per agenda and it was decided to refer the case to Deptt. of Bio-Technology for obtaining their comments.	

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:69/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00002933AM25
RAFileNumber:	34AX04000467AM25
LicenseNumber:	3411005382
Dateof Authorisation Issued:	09/09/2024
OfficeofIssue:	Office of the Joint Director General of Foreign Trade,Vadodara
IEC:	3407004028
Name:	KALPSUTRA GUJARAT
Address:	232,PRATAP PURA,,DIST.PANCH MAHAL,GUJARAT,389350.
PIN:	389350
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Partnership
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	300050812
CIFFCC:	3534167
FOBValue:	340710000
FOBFCC:	4097534

Decision: The committee considered the request of firm for review/fixation of ad-hoc norms and as per the advice of the TE, it was decided to call for following information/documents from the firm:-

1. Commercial value of Low Boiler and High Boiler with residue.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:70/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00002934AM25
RAFileNumber:	34AX04000464AM25
LicenseNumber:	3411005383
Dateof Authorisation Issued:	09/09/2024
OfficeofIssue:	Office of the Joint Director General of Foreign Trade, Vadodara
IEC:	0888022760
Name:	TIDE INDUSTRIES
Address:	BLOCK NO.231,TALHALOL,389350.
PIN:	389350
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Partnership
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	43528050
CIFFCC:	513000
FOBValue:	50000000
FOBFCF:	601684

Decision: The Committee considered the case as per agenda and taking cue from the earlier decision for same export product/import item in meeting No. NC/3/MEET/Aug/202425/8 dated 28/08/2024 against advance authorization No. 3411004867 dated 26/04/2024, it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
ALDEHYDE C10 (CAPRIC ALDEHYDE)	1 kg.	1	FATTY ALCOHOL C10 (98% purity)	1.40 kg.

Note: NC has also decided to make a new SION of above said decision..

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:71/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00002940AM25
RAFileNumber:	05AX04001814AM25
LicenseNumber:	0511027628
Dateof Authorisation Issued:	09/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,CLADelhi
IEC:	0594041368
Name:	SENTISS PHARMA PRIVATE LIMITED
Address:	212ASHIRWAD COMMERCIAL COMPLEX,NEW DELHI,110016.
PIN:	110016
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	2121250
CIFFCC:	25000
FOBValue:	2409900
FOBFCC:	29000

Decision: The Committee considered the case as per agenda and taking cue from the earlier decision for same export product/import item in meeting No. NC/3/MEET/Dec/202425/13 dated 07/01/2025 against advance authorization No. 0511026672 dated 15/07/2024, it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Tobriss (Tobramycin 0.3 Percent) Eye Drops 5 ml Vial (Each ml contains 3mg of Tobramycin))	1 Number Vial	1	Tobramycin Sulphate	19.057 mg.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:72/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00002951AM25
RAFileNumber:	52AX04000167AM25
LicenseNumber:	5211009740
Dateof Authorisation Issued:	10/09/2024
OfficeofIssue:	Office of the Joint Director General of Foreign Trade, Surat
IEC:	5204008799
Name:	AMI ORGANICS LIMITED
Address:	PLOT NO.440/4,5&6,and8206/B,,SACHIN,394230.
PIN:	394230
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	99328804
CIFFCC:	1170640
FOBValue:	1112340700
FOBFC:	13385568

Decision: The Committee considered the case as per the agenda and taking cue from the earlier decision for same export product/import item in meeting No.NC/3/MEET/Mar/202425/8 dated 17/03/2025 against advance authorization No. 5211003710 dated 07/12/2022, it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
4-{1-[(2S)-2-Aminopropyl]-1-H-Pyrazole-3-yl}-2-Chlorobenzonitrile)	1 kg.	1	Tert-Butyl((1S)-2-hydroxy-1-methylethyl)carbamate	0.826 kg.
		2	Diisopropyl azodicarboxylate	0.953.
		3	Triphenylphosphine	1.237 kg.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:73/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00002954AM25
RAFileNumber:	03AX04002801AM25
LicenseNumber:	0311037033
Dateof Authorisation Issued:	10/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Mumbai
IEC:	0388063262
Name:	J B CHEMICALS AND PHARMACEUTICALS LIMITED
Address:	NEELAM CENTRE,BWING,WORLI,400030.
PIN:	400030
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	1251801
CIFFCC:	14744
FOBValue:	23804950
FOBFCC:	286289

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Diffiam Sore Throat Spray Anti-inflammatory Forte (15 ml). (Each Spray bottle contains (i) Benzydamine Hydrochloride 45 mg. Net content (i) 58.083 kg.) (Each Spray contains Benzydamine Hydrochloride -255 mcg)	1290740 Numbers	1	Benzydamine Hydrochloride	59.245 kg.
Diffiam Sore Throat Spray Anti-inflammatory (30 ml). (Each Spray bottle contains (i) Benzydamine Hydrochloride 44.85 mg. Net content (i) 39.216 kg.) (Each Spray contains Benzydamine Hydrochloride -255 mcg)	874375 Numbers	2	Benzydamine Hydrochloride	40.0 kg.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:74/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00002960AM25
RAFileNumber:	03AX04002835AM25
LicenseNumber:	0311037040
Dateof Authorisation Issued:	10/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Mumbai
IEC:	0388147407
Name:	USV PRIVATE LIMITED
Address:	ARVIND VITHAL GANDHI CHOWK,,MUMBAI,400088.
PIN:	400088
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	3663567
CIFFCC:	43176
FOBValue:	5963106
FOBFCF:	71758

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Propafenone HCL ER Capsules USP 325 MG 60 s us (Ris((8,751 Bottles X 60 Capsules Per Bottles = 5,25,060 Capsules) (Total Weight of Export Product = 170.645 Kgs) (Net Content weight of Import Product = 187.726 kgs))	1 Number Capsule	1	Propafenone Hydrochloride	331.50 mg.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:75/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00002968AM25
RAFileNumber:	09AX04000457AM25
LicenseNumber:	0911007920
Dateof Authorisation Issued:	10/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Hyderabad
IEC:	0509067654
Name:	JODAS EXPOIM PRIVATE LIMITED
Address:	Plot No55and45TSIIC,MEDAK,502279.
PIN:	502279
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	4999871
CIFFCC:	58926
FOBValue:	16620000
FOBFCC:	200000

Decision: The Committee considered the case as per agenda and taking cue from the earlier decision for same export product/import item in meeting No. NC/3/MEET/Sep/202324/14 dated 27/09/2023 against advance authorization No. 0911005567 dated 03/08/2023, it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Ceftazidime Powder for formulation of Solution for Intramuscular and Intravenous administration 1000 mg	200000 Numbers	1	Ceftazidime for Injection Bulk Sterile	256 kg.

Note: NC has also decided to make a new SION of above export product.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:76/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00002969AM25
RAFileNumber:	03AX04002796AM25
LicenseNumber:	0311037050
Dateof Authorisation Issued:	10/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Mumbai
IEC:	3115905238
Name:	REYAANSH HEALTHCARE
Address:	F43DEOLALI PLAZA,LAM ROAD,NASIK,422401.
PIN:	422401
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Exporter
ExporterType:	Partnership
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	21785237
CIFFCC:	256750
FOBValue:	29212400
FOBFC:	351533

Decision: The Committee considered the case as per agenda and taking cue from the earlier decision for same export product/import item in meeting No. NC/E/MEET/Feb/202324/23 dated 19/02/2024 against advance authorization No. 0311002623 dated 19/03/2021, it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
SELAMECTIN 6% SPOT ON 0.25 ML TUBE(Each ml Contains Selamectin 60 mg Brand Name : Catch One. Net Quantity of Selamectin Consumed Including Wastages & Overages : 1.500 Kgs. (Net Content of Selamectin is 1.3637 kg))	90912 Numbers	1	SELAMECTIN	1.39 gm.
SELAMECTIN 6% SPOT ON 0.50 ML TUBE(Each ml Contains Selamectin 60 mg Brand Name : Catch One. Net Quantity of Selamectin Consumed Including Wastages & Overages : 6.000 Kgs.(Net Content of Selamectin is 5.4551 kg))	181836 Numbers	2	SELAMECTIN	5.56 gm
SELAMECTIN 6% SPOT ON 0.75 ML TUBE(Each ml Contains Selamectin 60 mg Brand Name : Catch One. Net Quantity of Selamectin Consumed Including Wastages & Overages : 11.500 Kgs. (Net	232326 Numbers	3	SELAMECTIN	10.66 gm

Content of Selamectin is 10.4547 kg))				
SELAMECTIN 6% SPOT ON 1 ML TUBE(Each ml Contains Selamectin 60 mg Brand Name : Catch One. Net Quantity of Selamectin Consumed Including Wastages & Overages : 7.500 Kgs. (Net Content of Selamectin is 6.8184 kg))	113640 Numbers	4	SELAMECTIN	6.95 gm.
SELAMECTIN 6% SPOT ON 2 ML TUBE(Each ml Contains Selamectin 60 mg Brand Name : Catch One. Net Quantity of Selamectin Consumed Including Wastages & Overages : 8.000 Kgs.(Net Content of Selamectin is 7.2731 kg))	60609 Numbers	5	SELAMECTIN	7.41 gm.
SELAMECTIN 6% SPOT ON 4 ML TUBE(Each ml Contains Selamectin 60 mg Brand Name : Catch One. Net Quantity of Selamectin Consumed Including Wastages & Overages : 5.000 Kgs(Net Content of Selamectin is 4.5461 kg))	18942 Numbers	6	SELAMECTIN	4.63 gm.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:77/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00002970AM25
RAFileNumber:	03AX04002874AM25
LicenseNumber:	0311037052
Dateof Authorisation Issued:	10/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Mumbai
IEC:	0300006314
Name:	RUBICON RESEARCH LIMITED
Address:	MEDONE HOUSE,PLOT NOB-75,RDNO,THANE,400604.
PIN:	400604
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	242527090
CIFFCC:	2856620
FOBValue:	363365500
FOB FCC:	4370000

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Ipratropium Bro. Nasal Spray 0.03% 30 ml(Ipratropium Bro. Nasal Spray 0.03% 30 ml (Net content of Ipratropium Bromide USP API is 11.32 kg and Packing metrial of Platsic Bottle & Pump as per export qty))	1150000 Numbers	1	Ipratropium Bromide	10.557 kg.
		2	15 ML MYSTA (EMPTY PLASTIC BOTTLES)	As per packing policy and General Notes.
		3	PUMP -70-CLA-THREAD 18MM 57 5MM	As per packing policy and General Notes.
Ipratropium Bro. Nasal Spray 0.06% 15 ml(Ipratropium Bro. Nasal Spray 0.06% 15 ml (Net content of Ipratropium Bromide USP API is 10.62 kg and Packing metrial of Platsic Bottle & Pump as per export qty))	1150000 Numbers	4	Ipratropium Bromide	10.557 kg.
		5	30 ML IPRA (EMPTY PLASTIC BOTTLES)	As per packing policy and General Notes.
		6	PUMP -70-CLA-THREAD 18MM 57 5MM	As per packing policy and General Notes.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:78/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00002984AM25
RAFileNumber:	09AX04000283AM25
LicenseNumber:	0911007924
Dateof Authorisation Issued:	11/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Hyderabad
IEC:	0916925439
Name:	AUORE LIFE SCIENCES PRIVATE LIMITED
Address:	FIRST FLOOR,FINE MANSION,,Mumbai,400001.
PIN:	400001
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	32055264
CIFFCC:	380252
FOBValue:	63050281
FOBFCC:	763320
Decision: The case is under consideration and TE was requested to expedite his comments.	

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:79/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00002995AM25
RAFileNumber:	03AX04002886AM25
LicenseNumber:	0311037072
Dateof Authorisation Issued:	11/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Mumbai
IEC:	0388014482
Name:	GLENMARK PHARMACEUTICALS LIMITED
Address:	B/2MAHALAXMI CHAMBERS,MUMBAI, 400026.
PIN:	400026
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	100128547
CIFFCC:	1179370
FOBValue:	326140156
FOBFCF:	3922310
Decision: The case is under consideration and TE was requested to expedite his comments.	

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:80/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00003007AM25
RAFileNumber:	05AX04001815AM25
LicenseNumber:	0511027690
Dateof Authorisation Issued:	12/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,CLADelhi
IEC:	0594041368
Name:	SENTISS PHARMA PRIVATE LIMITED
Address:	212ASHIRWAD COMMERCIAL COMPLEX,NEW DELHI,110016.
PIN:	110016
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	36601500
CIFFCC:	390000
FOBValue:	41740140
FOB FCC:	460200

Decision: The Committee considered the case as per agenda and taking cue from the earlier decision for same export product/import item in meeting No. NC/3/MEET/Dec/202425/13 dated 07/01/2025 against advance authorization No. 0511026674 dated 15/07/2024, it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Brinex / Brinex-M / Brinarga / Brinera (Brinzolamide Ophthalmic Suspension 1%)- 5ml (Each ml contains 10 mg of Brinzolamide))	1 Vial	1	Brinzolamide Micronized Sterile	51.00 mg/Vial

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:81/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00003012AM25
RAFileNumber:	03AX04002898AM25
LicenseNumber:	0311037113
Dateof Authorisation Issued:	12/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Mumbai
IEC:	0388014482
Name:	GLENMARK PHARMACEUTICALS LIMITED
Address:	B/2MAHALAXMI CHAMBERS,MUMBAI,400026.
PIN:	400026
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	10891551
CIFFCC:	128286
FOBValue:	43824208
FOBFCF:	527050

Decision: The Committee considered the case as per agenda and taking cue from the earlier decision for same export product/import item in meeting No. NC/3/MEET/Jan/202223/18 dated 23/01/2023 against advance authorization No. 0311017630 dated 03/09/2022, it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Ciclopirox Gel 0.77percent (Pack 30 Gms) (Net wt. of Ciclopirox USP is 20.790 Kgs.)	1 Number	1	Ciclopirox USP	235.62 mg / pack
Ciclopirox Gel 0.77percent (Pack 45 Gms) (Net wt. of Ciclopirox USP is 17.325 Kgs.)	1 Number	2	Ciclopirox USP	352.967 mg / pack
Ciclopirox Gel 0.77percent (Pack 100 Gms) (Net wt. of Ciclopirox USP is 50.05 Kgs.)	1 Number	3	Ciclopirox USP	785.00 mg / pack

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:82/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00003013AM25
RAFileNumber:	03AX04002839AM25
LicenseNumber:	0311037115
Dateof Authorisation Issued:	12/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Mumbai
IEC:	0388063262
Name:	J B CHEMICALS AND PHARMACEUTICALS LIMITED
Address:	NEELAMCENTRE,BWING,WORLI,400030.
PIN:	400030
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	6969229
CIFFCC:	82087
FOBValue:	15670852
FOBFCC:	188464

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Cetylpyridinium Chloride And Benzydamine Hydrochloride Antiseptic Lozenges Sugar Free. (Each lozenge contains (i) Cetylpyridinium Chloride-1mg (ii) Benzydamine Hydrochloride-3mg (iii) Isomalt ST-M-2471.285 mg. Net content (i) 8.621Kg (ii) 25,862 Kgs. (iii) 21304.256 Kg.)	1 Number	1	Cetylpyridinium Chloride	1.02 mg.
		2	Benzydamine Hydrochloride	3.06 mg.
		3	Isomalt ST-M	2471.285 mg.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:83/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00003030AM25
RAFileNumber:	05AX04001842AM25
LicenseNumber:	0511027714
Dateof Authorisation Issued:	13/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,CLADelhi
IEC:	0593044312
Name:	MANKIND PHARMA LIMITED
Address:	208,OKHLA INDUSTRIAL ESTATE,,NEWDELHI,110020.
PIN:	110020
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	6031029
CIFFCC:	63652
FOBValue:	6738081
FOBFCC:	73600

Decision: The Committee considered the case as per agenda and taking cue from the earlier decision for same export product/import item in meeting No. NC/3/MEET/Jan/202324/20 dated 18/01/2024 against advance authorization No. 0511018490 dated 25/04/2023, it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
DOXEPIN HYDROCHLORIDE CAPSULES USP 10 MG	1750000 Numbers	1	DOXEPIN HCL	19.86 kg.
DOXEPIN HYDROCHLORIDE CAPSULES USP 25 MG	1150000 Numbers	2	DOXEPIN HCL	32.64 kg.
DOXEPIN HYDROCHLORIDE CAPSULES USP 50 MG	850000 Numbers	3	DOXEPIN HCL	48.25 kg.
DOXEPIN HYDROCHLORIDE CAPSULES USP 75 MG	250000 Numbers	4	DOXEPIN HCL	21.28 kg.
DOXEPIN HYDROCHLORIDE CAPSULES USP 100 MG	765000 Numbers	5	DOXEPIN HCL	86.85 kg.

Note: The committee also decided to make a new SION for export product (10 mg) on the basis of above decision.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:84/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00003039AM25
RAFileNumber:	09AX04000248AM25
LicenseNumber:	0911007949
Dateof Authorisation Issued:	13/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Hyderabad
IEC:	0904011470
Name:	METROCHEM API PRIVATE LIMITED
Address:	7-1-638TO643,643/1,FLAT NO.302,,HYDERABAD,500038.
PIN:	500038
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	184358633
CIFFCC:	2186935
FOBValue:	243750000
FOBFC:	2950968
Decision: The committee considered the request of firm for fixation of ad-hoc norms and it has been observed that the firm has applied for import of intermediate (item No.2) and its raw material (item No.3) and since solvents are mix-up for import item No. 1 and 2, no norms can be worked out in the present form, therefore, as per the advice of the TE, it was decided to call the firm for attending <u>Personal Hearing</u> before Norms Committee with justification and details and documentary evidence of actual import.	

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:85/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00003045AM25
RAFileNumber:	05AX04001858AM25
LicenseNumber:	0511027729
Dateof Authorisation Issued:	13/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,CLA Delhi
IEC:	0596059035
Name:	KLJ PLASTICIZERS LIMITED.
Address:	KLJHOUSE,8A,8 TH FLOOR,SHIVAJI MARG,NAJAFGARH ROAD,NEWDELHI,110015.
PIN:	110015
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	2\$724471
CIFFCC:	338333
FOBValue:	32361980
FOBFC:	389200

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
DIMETHYLADIPATE (DMA) (DIMETHYLADIPATE (DMA) (PACKED IN 852 NOS. OF HM-HDPEDRUMSMADEOF HDPE GRANULES (7,242.000 KGS. WITHOUT WASTAGE)) (EACH DRUM SHALL WEIGHT 8.5 KG AND STORAGE CAPACITY 235.000 KGS.))	1 kg.	1	Adipic Acid	0.925 kg.
		2	Methanol	0.437 kg.
		3	Hdpe Granules (Total Weight = 7,604.100 KGS.)	As per packing policy and General Notes.

RA concerned may take further necessary action as per above decision of NC.


राम कुमार/RAMAN KUMAR
उपमहानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार मह.निदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
वाणिज्य भवन, नई दिल्ली
Vaniya Bhawan, New Delhi

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:86/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00003064AM25
RAFileNumber:	03AX04002819AM25
LicenseNumber:	0311037160
Dateof Authorisation Issued:	16/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Mumbai
IEC:	0399015035
Name:	KOPRAN RESEARCH LABORATORIES LIMITED
Address:	PARIJAT HOUSE,1076,DR.E.MOSES,MUMBAI,400018.
PIN:	400018
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	77854475
CIFFCC:	917554
FOBValue:	94471000
FOBFCC:	1136835

Decision: The Committee considered the case as per agenda and taking cue from the earlier decision for same export product/import item in meeting No NC/3/MEET/Aug/202425/8 dated 28/08/2024 against advance authorization No. 0511024949 dated 10/04/2024, it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Meropenem For Injection (Meropenem Buffered Sterile) (Containing NLT84% Sterile)	1 kg.	1	MEROPENEM NON- STERILE (MEROPENEM TRIHYDRATE NON- STERILE)	0.8968 kg.
		2	PACKING MATERIAL	As per packing policy and General Notes.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:87/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00003070AM25
RAFileNumber:	03AX04002994AM25
LicenseNumber:	0311037167
Dateof Authorisation Issued:	16/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Mumbai
IEC:	0394064364
Name:	INDO AMINES LIMITED
Address:	W-44,M.I.D.C.,PHASE II,,DOMBIVLI,421203.
PIN:	421203
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	50756616
CIFFCC:	597839
FOBValue:	69846000
FOBFCF:	840000

Decision: The Committee considered the case as per agenda and taking cue from the earlier decision for same export product/import item in meeting No. NC/3/MEET/Apr/202324/1 dated 28/04/2023 against advance authorization No. 0311020403 dated 02/01/2023, it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Sorbitan Mono Laurate	1 Kg.	1	Palm Kernel Fatty Acid/Coconut Fatty Acid (95% Active Content)	0.66 kg.
		2	Sorbitol 70% Solution	0.71 kg.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:88/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00003076AM25
RAFileNumber:	03AX04002841AM25
LicenseNumber:	0311037200
Dateof Authorisation Issued:	17/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Mumbai
IEC:	0388115980
Name:	PRACHI PHARMACEUTICALS PRIVATE LIMITED
Address:	A201DAMJI SHAMJI CORPORATE SQUARE,MUMBAI,400075.
PIN:	400075
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	14238170
CIFFCC:	167804
FOBValue:	18032700
FOB FCC:	217000

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
THIAMINE HYDROCHLORIDE	1 kg.	1	THIAMINE MONONITRATE	0.922 kg.

Note: NC also decided to make a new SION for export product as per above decision.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:89/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00003077AM25
RAFileNumber:	03AX04002941AM25
LicenseNumber:	0311037202
Dateof Authorisation Issued:	17/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Mumbai
IEC:	3115905238
Name:	REYAANSH HEALTHCARE
Address:	F43DEOLALI PLAZA,LAM ROAD,NASIK,422401.
PIN:	422401
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Exporter
ExporterType:	Partnership
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	3608250
CIFFCC:	42499
FOBValue:	5545356
FOBFC:	66691

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Maropitant Injection 10 mg / ml.(Each ml contains : Maropitant Citrate 14.484 mg. Equivalent to Maropitant 10 mg Pack Size : 20 ml. Total Maropitant Citrate Consumed along with wastages &overages - 5 Kg. Brand Name :Metonin Injection 10 mg)	1 Number	1	Maropitant Citrate Monohydrate	304.135 mg.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:90/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00003120AM25
RAFileNumber:	07AX04000985AM25
LicenseNumber:	0711012350
Dateof Authorisation Issued:	18/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Bengaluru
IEC:	0788012363
Name:	MICRO LABS LIMITED
Address:	NO.31,BENGALURU,560001.
PIN:	560001
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	12105900
CIFFCC:	142590
FOBValue:	17487000
FOBFCC:	210306

Decision: The Committee considered the case as per agenda and taking cue from the earlier decision for same export product/import item in meeting No. NC/3/MEET/Dec/202425/12 dated 10/12/2024 against advance authorization No. 0711011479 dated 06/06/2024, it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
DICLOXACILLIN CAPSULES 500 MG (1005.00KGS))	1 Number	1	DICLOXACILLIN SODIUM E.P/B.P/U.S.P.	535.0 mg/500 mg Capsule

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:91/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00003124AM25
RAFileNumber:	05AX04001968AM25
LicenseNumber:	0511027793
Dateof Authorisation Issued:	18/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,CLADelhi
IEC:	0593044312
Name:	MANKIND PHARMA LIMITED
Address:	208,OKHLA INDUSTRIAL ESTATE,,NEW DELHI,110020.
PIN:	110020
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	10545005
CIFFCC:	124205
FOBValue:	20022520
FOBFCF:	240800

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Tobramycin Inhalation Solution, 300mg/ 4ml (Having net content of 39.28 kg of Bulk drug (filling volume 4.35ml in each number))	120400 Numbers	1	Tobramycin USP	37.926 kg.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:92/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00003130AM25
RAFileNumber:	05AX04001799AM25
LicenseNumber:	0511027808
Dateof Authorisation Issued:	18/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,CLADelhi
IEC:	0510099700
Name:	STERILE INDIA PRIVATE LIMITED
Address:	5015 TH FLOOR,AGGARWAL CORPORATE HEIGHTS,,NEWDELHI,110034.
PIN:	110034
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	123541600
CIFFCC:	1456000
FOBValue:	149580000
FOBFCF:	1800000

Decision: The Committee considered the case as per agenda and taking cue from the earlier decision for same export product/import item in meeting No. NC/3/MEET/Dec/202425/12 dated 10/12/2024 against advance authorization No. 0511026076 dated 13/06/2024, it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Ceftriaxone Sodium Sterile	1 kg.	1	Ceftriaxone Sodium (Non Sterile)	1.04 kg.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:93/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00003168AM25
RAFileNumber:	08AX04000983AM25
LicenseNumber:	0811012687
Dateof Authorisation Issued:	19/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Ahmedabad
IEC:	3413004140
Name:	KRUNAL INDUSTRIES PRIVATE LIMITED
Address:	102/A,D-BLOCK,GANESH MARIDIAN,AHMDABAD,380060.
PIN:	380060
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	31786560
CIFFCC:	374399
FOBValue:	39579400
FOBFC:	475999
Decision: The committee considered the request of the firm for fixation of ad-hoc norms, and as per the advice of the TE, it was decided to call for following information/documents from the firm:-	
1. Percentage yield of reaction.	


रमन कुमार/RAMAN KUMAR
उपमहानिदेशक विदेश व्यापार
Deputy Director General of Foreign Trade
विदेश व्यापार मह.विदेशालय
Directorate General of Foreign Trade
वाणिज्य एवं उद्योग मंत्रालय
Ministry of Commerce & Industry
वाणिज्य भवन, नई दिल्ली
Vaniya Bhawan, New Delhi

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:94/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00003178AM25
RAFileNumber:	05AX04001863AM25
LicenseNumber:	0511027857
Dateof Authorisation Issued:	20/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,CLADelhi
IEC:	0392072823
Name:	SUN PHARMACEUTICAL INDUSTRIES LIMITED
Address:	SPARC,VADODARA,390012.
PIN:	390012
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemicaland Allied Products
CIFValueofthe License:	371924335
CIFFCC:	4380734
FOBValue:	621010286
FOBFCC:	7468554

Decision: The committee considered the request of the firm for fixation of ad-hoc norms, and as per the advice of the TE, it was decided to call for following information/documents from the firm:-

1. Complete and balanced chemical reaction for each step showing molar requirement of each imported item with their molecular weight.
2. Percentage Yield on molar basis for each step of API manufacturing.
3. Complete material balance for 16 inputs used in the process.
4. Requirement and recovery of solvents of each step.
5. Are you importing items of Sl. No. 4,7,13 and 14 please give a copy of bill of entry.
6. Production/consumption data for last 3 years duly certified by Company Auditor.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:95/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00003189AM25
RAFileNumber:	05AX04001996AM25
LicenseNumber:	0511027868
Dateof Authorisation Issued:	20/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,CLADelhi
IEC:	0514026863
Name:	JUBILANT GENERICS LIMITED
Address:	PLOT NO.1A,SECTOR 16A,,NOIDA UP,201301.
PIN:	201301
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	7131600
CIFFCC:	83999
FOBValue:	35033428
FOBFC:	421328

Decision: The Committee considered the case as per agenda and taking cue from the earlier decision for same export product/import item in meeting No. NC/3/MEET/Mar/202223/24 dated 13/04/2023 against advance authorization No. 0711003862 dated 26/04/2022, it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Losartan Potassium 25 mg	1 Number	1	Losartan Potassium Ph.Eur (UK)	25.50 mg.
Losartan Potassium 50 mg	1 Number	2	Losartan Potassium Ph.Eur (UK)	51.00 mg.
Losartan Potassium 100 mg	1 Number	3	Losartan Potassium Ph.Eur (UK)	102.00 mg.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:96/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00003195AM25
RAFileNumber:	03AX04002984AM25
LicenseNumber:	0311037289
Dateof Authorisation Issued:	20/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Mumbai
IEC:	0300006314
Name:	RUBICON RESEARCH LIMITED
Address:	MEDONE HOUSE,PLOT NOB-75,RDNO,THANE,400604.
PIN:	400604
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	17430554
CIFFCC:	205306
FOBValue:	138654371
FOBFCC:	1667520
Decision: The case is under consideration and TE was requested to expedite his comments.	

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:97/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00003198AM25
RAFileNumber:	05AX04001846AM25
LicenseNumber:	0511027880
Dateof Authorisation Issued:	20/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,CLADelhi
IEC:	AAHCV3542J
Name:	VINCIT LABS PRIVATE LIMITED
Address:	1C,1stFLOOR,BIGJOS TOWER,A-8,NEWDELHI,110034.
PIN:	110034
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	41668921
CIFFCC:	490800
FOBValue:	46931523
FOBFCC:	564420

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Levofloxacin / Levofloxacin (As Hemihydrate) / Levofloxacin Hemihydrate	1 kg.	1	LEVOFLOXACIN Q ACID	0.856 kg.
		2	N METHYL PIPERAZINE	0.432 kg.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:98/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00003202AM25
RAFileNumber:	05AX04001955AM25
LicenseNumber:	0511027881
Dateof Authorisation Issued:	20/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,CLADelhi
IEC:	0510099700
Name:	STERILE INDIA PRIVATE LIMITED
Address:	5015 TH FLOOR,AGGARWAL CORPORATE HEIGHTS,,NEW DELHI,110034.
PIN:	110034
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	63956188
CIFFCC:	753311
FOBValue:	89802000
FOBFCC:	1080000
Decision: The case is under consideration and TE was requested to expedite his comments.	

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:99/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00003208AM25
RAFileNumber:	34AX04000513AM25
LicenseNumber:	3411005440
Dateof Authorisation Issued:	20/09/2024
OfficeofIssue:	Office of the JointDirector General of Foreign Trade,Vadodara
IEC:	3410006061
Name:	ALEMBIC PHARMACEUTICALS LIMITED
Address:	ALEMBIC ROAD,GUJARAT,390003.
PIN:	390003
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	5251086
CIFFCC:	61850
FOBValue:	66520000
FOBFCF:	800000

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Clindamycin Phosphate Topical Gel USP 1 % - 30 gm tube (Clindamycin Phosphate Topical Gel USP 1 % - 30 gm tube (Net content of active ingredients 35.70 kgs))	1 Numbers	1	Clindamycin Phosphate USP	0.306 gm/Tablet
Clindamycin Phosphate Topical Gel USP 1 % - 60 gm tube (Clindamycin Phosphate Topical Gel USP 1 % - 60 gm tube (Net content of active ingredients 71.40 kgs))	1Numbers	2	Clindamycin Phosphate USP	0.612 gm/Tablet

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:100/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00003210AM25
RAFileNumber:	03AX04002995AM25
LicenseNumber:	0311037308
Dateof Authorisation Issued:	21/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Mumbai
IEC:	0304009865
Name:	DPB ANTIBIOTICS
Address:	5095 TH FLREXIM LINK OPP INDIRA,MUMBAI,400078.
PIN:	400078
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Partnership
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	18030625
CIF FCC:	212374
FOBValue:	20307978
FOB FCC:	244233

Decision: The Committee considered the case as per agenda and taking cue from the earlier decision for same export product/import item in meeting No NC/3/MEET/Mar/202425/19 dated 27/03/2025 against advance authorization No. 0311004745 dated 19/06/2021, it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Meropenem For Injection (Meropenem Buffered Sterile) (Containing NLT 84% Sterile Meropenem)	1 kg.	1	Meropenem Non-Sterile (Meropenem Trihydrate Non-Sterile)	0.8968 kg.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:101/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00003217AM25
RAFileNumber:	03AX04003041AM25
LicenseNumber:	0311037316
Dateof Authorisation Issued:	23/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Mumbai
IEC:	0388189151
Name:	AARTI DRUGS LIMITED
Address:	Mahendra Industrial Estate,Ground Floor,Plot No.109/D,Road No.29,Sion (East),MUMBAI,400022.
PIN:	400022
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	53222135
CIFFCC:	626880
FOBValue:	61323125
FOBFCF:	737500

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Levofloxacin USP	1 kg.	1	Levofloxacin Q-Acid	0.856 kg.
		2	N, Methyl Piperazine	0.432 kg.
		3	Methanol	0.366 kg.
		4	Caustic Soda Flakes	0.190 kg.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:102/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00003222AM25
RAFileNumber:	09AX04000405AM25
LicenseNumber:	0911008005
Dateof Authorisation Issued:	23/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Hyderabad
IEC:	0997003006
Name:	HETERO LABS LIMITED
Address:	7-2-A2,,HYDERABAD,500018.
PIN:	500018
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	66498720
CIFFCC:	783720
FOBValue:	159596928
FOBFCC:	1920540
Decision: The committee considered the request of the firm for fixation of ad-hoc norms, and as per the advice of the TE, it was decided to call for following information/documents from the firm:- 1. End use of the export item, Name of API, if Drug-intermediate. 2. Complete technical details as per Annexure to Appendix 4E.	

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:103/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00003228AM25
RAFileNumber:	03AX04002473AM25
LicenseNumber:	0311037335
Dateof Authorisation Issued:	23/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Mumbai
IEC:	0388067047
Name:	UMEDICA LABORATORIES PRIVATE LIMITED
Address:	3023 RD FLOOR,PLOT NO.206,,MUMBAI,400021.
PIN:	400021
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	8650235
CIFFCC:	102248
FOBValue:	19907555
FOBFC:	240284

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Rosuvastatin Tablet BP / USP 5 MG.((Each Tablet contains Rosuvastatin Calcium 5.200 mg) Eq. to Rosuvastatin 5 mg. (Net wt of import material is 395.200 kg))	1 Number	1	Tert-butyl 2-((4R,6S)-6-((E)-2-(4-(4-fluorophenyl)-6-isopropyl-2-(N-methylmethylsulfonamido)pyrimidin-5-yl)vinyl)-2,2-dimethyl-1,3-dioxan-4-yl)acetate	5.304 mg/Tablet

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:104/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00003264AM25
RAFileNumber:	03AX04003064AM25
LicenseNumber:	0311037384
Dateof Authorisation Issued:	24/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Mumbai
IEC:	0388201142
Name:	ETERNIS FINE CHEMICALS LIMITED
Address:	1004,PENINSULA TOWER,10 TH FLOOR,LOWER PARELWEST,400013.
PIN:	400013
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	174240495
CIFFCC:	2052302
FOBValue:	315970000
FOBFCF:	3799999

Decision: The Committee considered the case as per agenda and taking cue from the earlier decision for same export product/import item in meeting No. NC/3/MEET/Mar/202324/25 dated 11/03/2024 against advance authorization No. 0311029092 dated 04/12/2023, it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Coumarin	1 Kg.	1	Phenol	0.925 kg.
		2	Xylene	0.026 kg.
		3	Magnesium Turning	0.148 kg.
		4	Paraformaldehyde	0.874 kg.
		5	Acetic Anhydride	0.7356 kg.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:105/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00003280AM25
RAFileNumber:	30AX04000313AM25
LicenseNumber:	3011005810
Dateof Authorisation Issued:	25/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Ludhiana
IEC:	2288001372
Name:	CADCHEM LABORATORIES LIMITED
Address:	1060,CHANDIGARH,160002.
PIN:	160002
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	24281400
CIFFCC:	285999
FOBValue:	28811475
FOBFCF:	346500

Decision: The committee considered the request of the firm for fixation of ad-hoc norms, and as per the advice of the TE, it was decided to call for following information/documents from the firm:-

1. Complete and Balanced chemical reaction, Molecular weight and percentage yield on molar basis.
2. Recovery of By-product and its sale value.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:106/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00003283AM25
RAFileNumber:	05AX04002050AM25
LicenseNumber:	0511027958
Dateof Authorisation Issued:	25/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,CLADelhi
IEC:	0506000630
Name:	PROEC ENERGY LIMITED
Address:	A-60,FIEE,,NEW DELHI,110020.
PIN:	110020
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	29731333
CIFFCC:	351434
FOBValue:	33575329
FOBFCC:	405010

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Polyamine Shale Inhibitor	1 kg.	1	Polyetheramine	0.247 kg.
		2	Diethylenetriamine	0.255 kg.
		3	Ethyleneamines Product Mixture / Higher Polyethylene Polyamines	0.490 kg.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:107/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00003293AM25
RAFileNumber:	08AX04001033AM25
LicenseNumber:	0811012739
Dateof Authorisation Issued:	26/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Ahmedabad
IEC:	0388028921
Name:	ATUL LIMITED
Address:	ATUL HOUSE,AHMEDABAD,380014.
PIN:	380014
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	5751531
CIFFCC:	67985
FOBValue:	6963600
FOBFCF:	84000
Decision: The committee considered the request of the firm for fixation of ad-hoc norms, and as per the advice of the TE, it was decided to call for following information/documents from the firm:- 1. Yield of the reaction with justification of claiming quantity asked for. 2. Stoicheometric Material balance of the reaction on molar basis. 3. End use of the export item.	

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:108/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00003297AM25
RAFileNumber:	08AX04001031AM25
LicenseNumber:	0811012742
Dateof Authorisation Issued:	26/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Ahmedabad
IEC:	0388028921
Name:	ATUL LIMITED
Address:	ATUL HOUSE,AHMEDABAD,380014.
PIN:	380014
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	76876122
CIFFCC:	908701
FOBValue:	86721690
FOBFCC:	1046099

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Phenyl glycidly ether	1 kg.	1	Phenol	0.660 kg.
		2	Epichlorohydrin	0.650 kg.
		3	Caustic soda lye	0.28 kg.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:109/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00003304AM25
RAFileNumber:	03AX04003038AM25
LicenseNumber:	0311037446
Dateof Authorisation issued:	26/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Mumbai
IEC:	0397006641
Name:	TOPNOTCH CHEMICALS PVT LTD
Address:	C-116MIDCPAWANE VILLAGE,NAVI MUMBAI,400705.
PIN:	400705
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	55984220
CIFFCC:	661752
FOBValue:	79584001
FOBFCF:	960000

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
ARTEMETHER	1 kg.		ARTEMISININ	1.04 kg.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:110/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00003309AM25
RAFileNumber:	07AX04001050AM25
LicenseNumber:	0711012421
Date of Authorisation Issued:	26/09/2024
Office of Issue:	Office of the Additional Director General of Foreign Trade, Bengaluru
IEC:	0788016849
Name:	GLOBAL CALCIUM PRIVATE LIMITED
Address:	882 Calcium House 6th Cross 6th Block, Bangalore, 560095.
PIN:	560095
Type of License:	Advance Licence with AU Condition
Application Basis:	Export Order
Status of Exporter:	Manufacturer Exporter
Exporter Type:	Private Limited
Export Product Group:	Chemical and Allied Products
CIF Value of the License:	96393885
CIFFCC:	1139407
FOB Value:	117063187
FOBFCC:	1412101

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Magnesium Orotate	1 kg.	1	Orotic Acid	0.990 kg.
Calcium Orotate	1 kg.	2	Orotic Acid	0.948 kg.
Potassium Orotate	1 kg.	3	Orotic Acid	0.944 kg.
Zinc Orotate	1 kg.	4	Orotic Acid	0.890 kg.
Ferrous Orotate	1 kg.	5	Orotic Acid	0.872 kg.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:111/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00003321AM25
RAFileNumber:	05AX04002052AM25
LicenseNumber:	0511028003
Dateof Authorisation Issued:	27/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,CLADelhi
IEC:	0392072823
Name:	SUN PHARMACEUTICAL INDUSTRIES LIMITED
Address:	SPARC,VADODARA,390012.
PIN:	390012
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	109121879
CIFFCC:	1289856
FOBValue:	142549866
FOBFCF:	1719539
Decision: The committee considered the request of the firm for fixation of ad-hoc norms, and as per the advice of the TE, it was decided to call for following information/documents from the firm:- 1. Complete and Balanced chemical reactions with Molecular weight and percentage yield on molar basis. 2. Material Balance for each step. 3. Requirement and Recovery of solvents of each step.	

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:112/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00003322AM25
RAFileNumber:	09AX04000484AM25
LicenseNumber:	0911008051
Dateof Authorisation Issued:	27/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Hyderabad
IEC:	AEDFS8643G
Name:	SPAR PHARMA LLP
Address:	PLOTNo.68&69,SURVEY No.66&67,JUBILEE HEIGHTS,,HYDERABAD,500081.
PIN:	500081
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Limited Liability Partnership
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	52453513
CIFFCC:	617885
FOBValue:	83100000
FOBFCF:	999398

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
4-Fluoro-a-2-Methyl-1-Oxopropyl)-g-Oxo-N-B-Diphenyl Benzene Butaneamide (Diketone, Intermediate For Atorvastatin / DKT-3(SOLID)	1 kg.	1	Aniline Oil	0.47 kg.
		2	Fluorobenzene	0.52 kg.
		3	Acetone	0.50 kg.
		4	Methyl Aceto Acetate	1.06 kg.
		5	Iso Butyryl Chloride	0.97 kg.

RA concerned may take further necessary action as per above decision of NC.

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:113/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00003323AM25
RAFileNumber:	09AX04000351AM25
LicenseNumber:	0911008052
Dateof Authorisation Issued:	27/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Hyderabad
IEC:	AEDFS8643G
Name:	SPAR PHARMA LLP
Address:	PLOTNo.68&69,SURVEY No.66&67,JUBILEE HEIGHTS,,HYDERABAD,500081.
PIN:	500081
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Limited LiabilityP artnership
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	21218310
CIF FCC:	249921
FOBValue:	32214000
FOB FCC:	387420

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
4-Fluoro-alpha-[2-methyl-1-oxopropyl]-gamma-oxo-N-beta-diphenyl benzene butanamide(SOLID)	1 kg.	1	Aniline Oil	0.47 kg.
		2	Fluorobenzene	0.52 kg.
		3	Acetone	0.50 kg.
		4	Methyl Aceto Acetate	1.06 kg.
		5	Iso Butyryl Chloride	0.97 kg.

RA concerned may take further necessary action as per above decision of NC.

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HQFileNumber:	HQRNORMAPPLY00003335AM25
RAFileNumber:	09AX04000509AM25
LicenseNumber:	0911008057
Dateof Authorisation Issued:	27/09/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Hyderabad
IEC:	AAFCH3205G
Name:	HOSTER LABS PRIVATE LIMITED
Address:	HOSTER LABS PRIVATE LIMITED,HYDERABAD,500018.
PIN:	500018
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	40427640
CIFFCC:	477868
FOBValue:	52555932
FOBFCC:	633967
Decision: The case is under consideration and TE was requested to expedite his comments.	

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:115/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMREVIW00000074AM26
RAFileNumber:	03AX04003124AM25
LicenseNumber:	0311037569
Dateof Authorisation Issued:	01/10/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Mumbai
IEC:	0313054665
Name:	MATRIX LIFESCIENCE PRIVATE LIMITED
Address:	12,SHILP NAGAR,RAILWAY STATION ROAD,,AURANGABAD-M.S,431005.
PIN:	431005
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	102698750
CIFFCC:	1213933
FOBValue:	118420000
FOBFCF:	1428468

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Sl.No.	Export Product	Quantity
1	Natural Refined Phytosterol 95%	60000 kg.
2	Natural Mixed Tocopherol 50%	38500 kg.

Sl. No.	Import Item	Quantity
1	Fatty Acid Distillate /Deoderised Distillate	9,21,250 kg.
2	Acetone	44,000 kg.
3	N Heptane	94,050 kg.

RA concerned may take further necessary action as per above decision of NC.

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HQFileNumber:	HQRNORMAPPLY00004197AM25
RAFileNumber:	03AX04006025AM24
LicenseNumber:	0311038794
Dateof Authorisation Issued:	18/11/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Mumbai
IEC:	0388171049
Name:	SALVI CHEMICAL INDUSTRIES LIMITED
Address:	107/108,WESTERN EDGEII,,MUMBAI,400066.
PIN:	400066
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	17378125
CIFFCC:	207500
FOBValue:	28700000
FOBFCC:	350000

Decision: The committee considered the request of firm for fixation of ad-hoc norms and as per the advice of the TE, it was decided to call for following information/documents from the firm:-

1. Complete chemistry with Stichometric balance on molar basis with Molecular weight of export and import item and percentage of yield of reaction.

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HQFileNumber:	HQRNORMAPPLY00004578AM25
RAFileNumber:	03AX04004383AM25
LicenseNumber:	0311039368
Dateof Authorisation Issued:	06/12/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Mumbai
IEC:	0388171049
Name:	SALVI CHEMICAL INDUSTRIES LIMITED
Address:	107/108,WESTERN EDGEII,,MUMBAI,400066.
PIN:	400066
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	42888375
CIF FCC:	502500
FOBValue:	54340000
FOB FCC:	650000

Decision: The committee considered the request of firm for fixation of ad-hoc norms and as per the advice of the TE, it was decided to call for following information/documents from the firm:-

- Complete chemistry with Stichometric balance on molar basis with Molecular weight of export and import item and percentage of yield of reaction.


रमन कुमार/RAMAN KUMAR
 उपनिर्देशक विदेश व्यापार
 Deputy Director General of Foreign Trade
 विदेश व्यापार मह:निदेशालय
 Directorate General of Foreign Trade
 वाणिज्य एवं उद्योग मंत्रालय
 Ministry of Commerce & Industry
 वाणिज्य भवन, नई दिल्ली
 Vaniya Bhawan, New Delhi

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:118/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00004591AM25
RAFileNumber:	03AX04004397AM25
LicenseNumber:	0311039396
Dateof Authorisation Issued:	06/12/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Mumbai
IEC:	0388171049
Name:	SALVI CHEMICAL INDUSTRIES LIMITED
Address:	107/108,WESTERN EDGEII,,MUMBAI,400066.
PIN:	400066
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	7229145
CIFFCC:	84700
FOBValue:	13376000
FOBFCC:	160000
Decision: The committee considered the request of firm for fixation of ad-hoc norms and as per the advice of the TE, it was decided to call for following information/documents from the firm:- I. Complete chemistry with Stichometric balance on molar basis with Molecular weight of export and import item and percentage of yield of reaction.	

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HQFileNumber:	HQRNORMAPPLY00004592AM25
RAFileNumber:	03AX04004414AM25
LicenseNumber:	0311039397
Dateof Authorisation Issued:	06/12/2024
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Mumbai
IEC:	0388171049
Name:	SALVI CHEMICAL INDUSTRIES LIMITED
Address:	107/108,WESTERN EDGEII,,MUMBAI,400066.
PIN:	400066
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Merchant Cum Manufacturer Exporter
ExporterType:	Public Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	41053350
CIF FCC:	481000
FOBValue:	104500000
FOB FCC:	1250000
Decision: The case is under consideration and TE was requested to expedite his comments.	

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HQFileNumber:	HQRNORMAPPLY00005430AM25
RAFileNumber:	03AX04005066AM25
LicenseNumber:	0311040146
Dateof Authorisation Issued:	03/01/2025
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Mumbai
IEC:	0300067488
Name:	UNION PARK CHEMICALS BOMBAY PRIVATE LIMITED
Address:	201,2 ND FLR.DURGA NIWAS,MAHARSHI KARVERD,,THANE WEST,400602.
PIN:	400602
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	148769136
CIFFCC:	1730880
FOBValue:	262860000
FOBFCF:	3120000

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Omeprazole Sulphide	1 kg.	1	3 5 Lutidine	0.80 kg.
		2	Hydrogen Peroxide	1.00 kg.
		3	Methanol	1.14 kg.
		4	Caustic Soda Lye Or Flakes	1.36 kg.
		5	Toluene	2.00 kg.
		6	Acetone	0.85 kg.
		7	Nitric Acid	Not Importable Item
		8	Para Anisidine	0.57 kg.
		9	Methylene Chloride	0.38 kg.
		10	Ammonium Sulphate	1.24 kg.

RA concerned may take further necessary action as per above decision of NC.

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HQFileNumber:	HQRNORMAPPLY00005558AM25
RAFileNumber:	09AX04000917AM25
LicenseNumber:	0911008808
Dateof Authorisation Issued:	09/01/2025
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Hyderabad
IEC:	0906004624
Name:	NASENSE LABS PRIVATE LIMITED
Address:	PLOT NO.24&25,S.V.CO-OPERATIVE,HYDERABAD,500055.
PIN:	500055
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	25876480
CIFFCC:	301064
FOBValue:	30437604
FOBFC:	361277

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
4 Dimethyl Aminopyridine	1 kg.	1	4-Cyanopyridine	1.0 kg.
		2	Cp.HCl(33%)	1.14 kg.
		3	Acrylic Acid	0.70 kg.
		4	Dimethylamine 40% Solution	1.5 kg.
		5	Caustic Soda Flakes	1.15 kg.
		6	Toluene	0.2 kg.

RA concerned may take further necessary action as per above decision of NC.

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HQFileNumber:	HQRNORMAPPLY00005566AM25
RAFileNumber:	09AX04000916AM25
LicenseNumber:	0911008814
Dateof Authorisation Issued:	09/01/2025
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,Hyderabad
IEC:	0906004624
Name:	NASENSE LABS PRIVATE LIMITED
Address:	PLOTNO.24&25,S.V.CO-OPERATIVE,HYDERABAD,500055.
PIN:	500055
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Private Limited
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	29573120
CIFFCC:	344073
FOBValue:	34785834
FOBFC:	412888

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
4 Dimethyl Aminopyridine	1 kg.	1	4-Cyanopyridine	1.0 kg.
		2	Cp. HCl (33%)	1.14 kg.
		3	Acrylic Acid	0.70 kg.
		4	Dimethylamine 40% Solution	1.5 kg.
		5	Caustic Soda Flakes	1.15 kg.
		6	Toluene	0.2 kg.

RA concerned may take further necessary action as per above decision of NC.



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Ministry of Commerce & Industry
वाणिज्य भवन, नई दिल्ली
Vaniya Bhawan, New Delhi

MeetingNo:NC/3/MEET/Apr/202526/1	Date:25/04/2025	CaseNo:123/NC/3/MEET/Apr/202526/1
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HQFileNumber:	HQRNORMAPPLY00005733AM25
RAFileNumber:	05AX04003468AM25
LicenseNumber:	0511030419
Dateof Authorisation Issued:	20/01/2025
OfficeofIssue:	Office of the Additional Director General of Foreign Trade,CLADelhi
IEC:	0504036238
Name:	VARUN MEDIMPEX INC.
Address:	A-68/3,GTKARNAL ROAD,NEWDELHI,110033.
PIN:	110033
TypeofLicense:	Advance Licence with AU Condition
ApplicationBasis:	Export Order
StatusofExporter:	Manufacturer Exporter
ExporterType:	Proprietorship
ExportProduct Group:	Chemical and Allied Products
CIFValueofthe License:	2873103
CIFFCC:	32986
FOBValue:	15063818
FOBFC:	176391

Decision: The Committee considered the case as per agenda and it was decided to fix ad-hoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:-

Export Product	Qty.	Sl. No.	Import Items	Qty. allowed.
Dettol Plaster Antiseptik (SIZE 19 mm X 73mm)	18990000 Numbers	1	PVC Sheet Rolls	28.550 Square Meter
		2	Acrylic Presure Sensitive Adhesive	3898 kg.
		3	Non Woven Rolls	5981.85 Square Meter

RA concerned may take further necessary action as per above decision of NC.


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